

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/17807/2025	NACHIKA PUYU VS STATE OF ODISHA	MANOJ PANIGRAHI VS	NARAYANPATNA /36 /2009) //	AOR20220001665C202500060
2	D-BLAPL/17810/2025	KESHAB GOUDA @ GOUDA KESHAB BHAI KISHAN VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /8 /2025) //	
3	D-BLAPL/17811/2025	OM PRAKASH SAHU VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025) //	AOD20240000391C202500033
4	D-BLAPL/17814/2025	KESU @ KALIKESH PARDIA @ PARIDA VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	RAMPUR (SONEPUR) /128 /2024) //	AOD20240000391C202500032
5	D-BLAPL/17815/2025	BIRENDRA SEUL @ MOTU VS STATE OF ODISHA	SWARAJ PATEL VS	LEPHRIPADA /66 /2025) //	AOR20220000246C202500062
6	D-BLAPL/17816/2025	RANJAN @ MANARANJAN MIRDHA VS STATE OF ODISHA	RAJKISHOR MISHRA VS	DUNGURIPALI /261 /2022) //	
7	D-BLAPL/17818/2025	SIPUN NAIK VS STATE OF ODISHA	LOKANATH NAIK VS	/ /0) //	
8	D-BLAPL/17824/2025	MANORANJAN KAMILA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE TOWN /182 /2024) //	
9	D-BLAPL/17832/2025	SANJEET HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /76 /2025) //	
10	D-BLAPL/17837/2025	BAIJANTI BARIK @ BAIJAYANTI VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /102 /2025) //	
11	D-BLAPL/17839/2025	PURNA CHANDRA SAHOO VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	NAYAGARH SADAR /142 /2025) //	

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12	D-BLAPL/17845/2025	SOUMENDRA RANJAN BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANGADA /8 /2020 () //	
13	D-BLAPL/17847/2025	SEDENGA HEMBRAM VS STATE OF ODISHA	PRADIPTA BEURA VS	GURUDIJHATIA /76 /2025 () //	AOD20220004020C202500023
14	D-BLAPL/17849/2025	RAJENDRA PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RARUAN /10 /2025 () //	
15	D-BLAPL/17850/2025	BABAN @ MADAN MOHAN SAHOO VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RAMACHANDRAPUR /72 /2023 () //	
16	D-BLAPL/17852/2025	BAPI @ SUJIT JENA VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	SEA BEACH /37 /2025 () //	
17	D-BLAPL/17855/2025	BHAKTI BINOD BEHERA VS UNION OF INDIA	CHITTA RANJAN KANUNGO VS	/ /0 () //	
18	D-BLAPL/17860/2025	BISWAJIT MUDULI VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	JENAPUR /382 /2024 () //	
19	D-BLAPL/17861/2025	RATAN PENTHIA VS STATE OF ODISHA	AMIT KUMAR SAHU VS	BORIGUMMA /198 /2024 () //	
20	D-BLAPL/17862/2025 BLAPL/6141/2025	SUNIL KANDAPAN @ SUNIL KUMAR KHANDAPANI VS STATE OF ODISHA	AMIT KUMAR SAHU VS	LAXMIPUR /159 /2024 SPECIAL JUDGE(POCSO),JEYPORE(Koraput) TR/0000103/2024	
21	D-BLAPL/17867/2025	LITU NAHAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KODALA /482 /2023 () //	AOR20220001631C202500148
22	D-BLAPL/17869/2025	BISHWAMBER KHARSEL @ BISHWAMBHAR KHARSA VS STATE OF ODISHA	MANASI MOHAPATRA VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK () //	AOD20220000932C202500003
23	D-BLAPL/17870/2025	BIJAYA KUMAR MEHER	MANASI MOHAPATRA	CYBER CRIME AND ECO. OFFENCE, CUTTACK () //	AOD20220000932C202500004

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/17871/2025	KAU @ SADDAM HUSEN KHAN	SOUBHAGYA KUMAR DASH	KABISURYANAGAR /603 /2022	AOR20220001631C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/17872/2025	RAJENDRA PALA	SOUBHAGYA KUMAR DASH	MOHANA /50 /2025	AOR20220001631C202500147
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/17873/2025	A. MITU REDDY	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /332 /2025	AOR20220001631C202500142
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/17876/2025	GHASIRAM BEHERA	KULDEEP MOHANTY	BADAMPAHAD /40 /2025	AOD20240000012C202500118
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/17885/2025	SUBRAT KARMI @ SUBRAT KUMAR KARMI	JUGALA KISHORE PANDA	BOUDH /183 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/17889/2025	MANAS KUMAR MUDULI @ MANAS MUDULI	JYOTIRMAYA SAHOO	KHURDA MODEL /400 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/17893/2025	SIMANCHAL GOUDA @ SIMANCHALA GOUDA	JYOTIRMAYA SAHOO	SHERAGADA /598 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/17895/2025	SUSANTA JENA	JYOTIRMAYA SAHOO	ASKA /258 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/17901/2025	SINU BEERO	MANORANJAN PADHY	//	AOD20220003086C202500092
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/17902/2025	MUNA ANSARI	PARTHA SARATHI DAS	KANJIPANI /16 /2023	AOD20240000364C202500103
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/17903/2025	MANISH KUMAR CHOURASIA	RAJIV KUMAR MAHANTA	BARBIL /78 /2025	AOR20220001662C202500049
		VS	VS	()	

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35	D-BLAPL/17907/2025	STATE OF ODISHA ASISH KUMAR JENA VS	SAGARIKA SAHOO VS	// LALBAG /118 /2025 ()	
36	D-BLAPL/17908/2025	STATE OF ODISHA BAIKUNTHA NATH SARANGI VS	PRATIK NAYAK VS	// CUTTACK VIGILANCE /14 /2025 ()	
37	D-BLAPL/17916/2025	STATE OF ODISHA(VIG.) BANA MAJHI VS	SUSHANTA KUMAR JOSHI VS	// KARLAPAT /21 /2024 ()	
38	D-BLAPL/17920/2025	STATE OF ODISHA BIBEKANANDA SAHU VS	AMIT KUMAR NATH VS	// CHHENDIPADA /63 /2014 ()	
39	D-BLAPL/17922/2025	STATE OF ODISHA RAMACHANDRA RAIDAS VS	PARTHA SARATHI DAS VS	// KEONJHAR SADAR /6 /2025 ()	AOD20240000364C202500104
40	D-BLAPL/17924/2025	STATE OF ODISHA SHYAM SUNDAR MOHAPATRA VS	AMIT KUMAR NATH VS	// INDUASTRIAL,NISA /43 /2025 ()	
41	D-BLAPL/17925/2025	STATE OF ODISHA SATYA PRAKASH SINGHA VS	GURUPRASAD BEHERA VS	// // ()	AOR20220000925C202500032
42	D-BLAPL/17927/2025	STATE OF ODISHA RAJIB SAMAL VS	GURUPRASAD BEHERA VS	// // ()	AOR20220000925C202500031
43	D-BLAPL/17929/2025	STATE OF ODISHA BIKASH KHAN VS	AKSHAYA KUMAR SAHOO VS	// // ()	AOR20250000491C202500011
44	D-BLAPL/17931/2025	STATE OF ODISHA BIPIN KUDEI VS	AKSHAYA KUMAR SAHOO VS	// // ()	AOR20250000491C202500010
45	D-BLAPL/17932/2025	STATE OF ODISHA ANARUL SEKH VS	MD. ARIF KHAN VS	// // ()	AOR20220004000C202500004
		STATE OF ODISHA		//	

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46	D-BLAPL/17936/2025	MD SAMEER @ MD. CHHOTU VS STATE OF ODISHA	MANORANJAN MISHRA VS	BARBIL /344 /2023 () //	
47	D-BLAPL/17939/2025	SAJITH MOIDU VS UNION OF INDIA	ASWINI KUMAR MISHRA (3) VS	/ /0 () //	
48	D-BLAPL/17943/2025	BISWARANJAN PATTANAYAK VS STATE OF ODISHA	PRATIK NAYAK VS	JAJPUR ROAD /70 /2025 () //	
49	D-BLAPL/17945/2025	KANHA @ KRUSHNA CHANDRA ROUT VS STATE OF ODISHA	LALITENDU MISHRA VS	NARASINGHPUR /80 /2025 () //	
50	D-BLAPL/17950/2025	RAGHABA SWAIN VS STATE OF ODISHA	LALITENDU BHUYAN VS	BUGUDA /952 /2023 () //	
51	D-BLAPL/17954/2025	RAJBALI SAH VS UNION OF INDIA	MOHAMMED RIAZ VS	/ /0 () //	
52	D-BLAPL/17956/2025	PRASANTA KHARA @ PRASANT KHORA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
53	D-BLAPL/17960/2025	BISHAL SINGH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOIPARIGUDA /35 /2024 () //	
54	D-BLAPL/17961/2025	SURESH PRADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	HINDOL /152 /2025 () //	
55	D-BLAPL/17962/2025	ASHISH SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	G.R.P.S.,BERHAMPUR /58 /2025 () //	
56	D-BLAPL/17964/2025	JITENDRA MAHAKUD @ JITEN VS STATE OF ODISHA	ANIRUDHA DAS VS	GHANTAPADA /129 /2024 () //	
57	D-BLAPL/17965/2025	SANTOSH KUMAR PUHAN @ SANTOSH PUHAN	RASHMI KANTA ACHARYA	LAXMISAGAR P.S. /110 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/17967/2025	BIBEKANANDA PARIDA @ BIBEKA	AMITAV TRIPATHY	FATEGARH /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/17975/2025	JAMIL AKHTAR @ QUADRI	BISWORANJAN SWAIN	CYBER CRIME AND ECONOMIC OFFENCES, KENDUJHAR /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/17976/2025	VICKY KUMAR	SK. ZAFARULLA	CYBER CRIME AND E.O, BALASORE /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/17978/2025	BADAPUA @ SRIKANTA PRADHAN	SK. ZAFARULLA	BHADRAK RURAL /442 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/17987/2025	PRADIP GUPTA	SUNIL KUMAR PANDA	KUCHINDA /204 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/17988/2025	PAPPU GARDIA	SUNIL KUMAR PANDA	KULABIRA /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/17996/2025	SACHIN NAIK	JNYANANANDA PANDA	NARLA /58 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/18002/2025	MEENA NAIK	PREETAM MISHRA	BOUDH /266 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/18022/2025	SHEIKH ALLAUDDIN @ HALAL	BIJAYA KUMAR RAGADA	KORAPUT /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/18031/2025	AJAYA KUMAR NAIK @ NAYAK	BRUNDBABAN ROUT	BHARATPUR PS /382 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/18034/2025	MITHUN KHATUA	BIBHU PRASAD MOHANTY	BOUDH /222 /2025	
		VS	VS	()	

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69	D-CMP/23883/2025	STATE OF ODISHA SUMATI BEHERA VS BAIRAGI BEHERA	BISWAJIT MOHAPATRA VS	// // 0 //	
70	D-CMP/23997/2025	SWARNAREKHA PATNAIK VS JAGADISH BEHERA	KANISKA RATH VS	// 0 //	
71	D-CMP/24009/2025	MOHAN SOREN @ MAJHI VS PRABATI MAJHI @ MARNDI	ANJAN KUMAR BISWAL VS	// 0 //	
72	D-CMP/24063/2025	RAMA DEI VS RANJEET KUMAR DASH	PRASANTA KUMAR SATAPATHY VS	// 0 //	
73	D-CMP/24070/2025	SANKARSAN BISWAL VS BANSIDHAR PRADHAN	AMITAV TRIPATHY VS	// 0 //	
74	D-CMP/24071/2025	SAPAN KUMAR MARANDI @ SAPAN MARANDI VS SUNARAM MARANDI	MAHESWAR MOHANTY VS	// 0 //	
75	D-CMP/24153/2025	BHAGIRATHI PARIDA VS BASANTI BEHERA	SOURAV SUMAN BHUYAN VS	// 0 //	
76	D-CONTC/23788/2025	DR.PURUSOTTAM MISHRA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
77	D-CONTC/23790/2025	GOPAL MISHRA VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
78	D-CONTC/23791/2025	PRATUL CHANDRA TRIPATHY VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	
79	D-CONTC/23792/2025	SOUMITRI PADHAN VS ARVIND AGRAWAL,IAS	ADV. VS	// 0 //	

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80	D-CONTC/23794/2025	NAMITA RATH VS ARVIND AGRAWAL,IAS	ADV. VS	// ()	
81	D-CONTC/23799/2025	SANTOSH KUMAR SAHU VS PRABHAT KUMAR KAR @ PRABHAT KAR, EXECUTIVE ENGINEER CUM SUPERINTENDING/ENGINNER,BERHAMPUR ELECTRIC	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500117
82	D-CONTC/23826/2025 CONTC/2501/2025	GOURI KUMARI SAHU @ SAMAL VS SUCHITRA BIRA DAS,IIC SAHEED NAGAR P.S, BHUBANESWAR	DEBIDUTTA MOHAPATRA VS	// ()	AOD20220004576C202500013
83	D-CONTC/23853/2025	DR. SURESH KUMAR PANDA VS ARVIND AGRAWAL,IAS	ADV. VS	// ()	
84	D-CONTC/23854/2025	SUDIPTA MOHANTY VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
85	D-CONTC/23855/2025	AJIT SARANGI VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
86	D-CONTC/23856/2025	SUNIL KUMAR JENA VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
87	D-CONTC/23857/2025	SUJIT KU.DAS VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
88	D-CONTC/23859/2025	DEEPANJALI MOHAPATRA VS PRAVAT KUMAR ROUL, VICE CHANCELLOR,OUAT,BBSR,KHURDA	ADV. VS	// ()	
89	D-CONTC/23860/2025	HATIRAM BANCHHOR VS KAILASH CHANDRA DAS,ORS	ADV. VS	// ()	
90	D-CONTC/23864/2025	MADHU BAG VS KAILASH CHANDRA DAS,ORS	ADV. VS	// ()	
91	D-CONTC/23867/2025	KSHIRASINDHU KATA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/23870/2025	KAILASH CHANDRA DAS,ORS BHAMADEI BAG	ADV.	//	
		VS	VS	0	
93	D-CONTC/23871/2025	KAILASH CHANDRA DAS,ORS NILA NAG @ GOUD	ADV.	//	
		VS	VS	0	
94	D-CONTC/23872/2025	KAILASH CHANDRA DAS,ORS DHANURJAYA KETAKI	ADV.	//	
		VS	VS	0	
95	D-CONTC/23884/2025	KAILASH CHANDRA DAS,ORS KESHAB MANDAL	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
96	D-CONTC/23885/2025	JISU KRISHAN DAS,TAHASILDAR,RAJNAGAR,KENDRAPARA GOURANGA CHARAN PATRA	ADV.	//	
		VS	VS	0	
97	D-CONTC/23896/2025	SATYABRATA SAHU,IAS ARTATRANA SUKLA	ADV.	//	
		VS	VS	0	
98	D-CONTC/23897/2025	ANANYA DAS,IAS PRASANA KU.RATH	ADV.	//	
		VS	VS	0	
99	D-CONTC/23909/2025	D.PRASANTH KUMAR REDDY,MD,ODISHA STATE FINANCIAL CORPORATION,CUTTACK MAMATA MOHAPATRA	ADV.	//	
		VS	VS	0	
100	D-CONTC/23910/2025	SHALINI PANDIT,IAS PRASANTA KUMAR MOHAPATRA	ADV.	//	
		VS	VS	0	
101	D-CONTC/23914/2025	SHALINI PANDIT,IAS MANORAMA PARIDA	ADV.	//	
		VS	VS	0	
102	D-CONTC/23917/2025	SHALINI PANDIT,IAS BHIKARI CHARAN JENA	ADV.	//	
		VS	VS	0	

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103	D-CONTC/23918/2025	MANORANJAN MALLICK,DIRECTOR SECONDARY EDUCATION ODISHA PRAFULLA KUMAR PARIDA VS	ADV. VS	// // ()	
104	D-CONTC/23936/2025	AJIT KUMAR BARIL,BEO,PATTAMUNDAI,KENDRAPARA AJAYA KUMAR DAS VS	ADV VS	// // ()	AOR20220001600C202500065
105	D-CONTC/23939/2025	KHIROD KUMAR BEHERA, OAS, ADDITONAL LAND OFFICER, G.A AND P.G DEPTT. NIRANJAN LENKA VS	ADV VS	// // ()	AOR20250000149C202500017
106	D-CONTC/23945/2025	P B VERMA, REGIONAL PROVIDENT FUND COMMISSIONER, ODISHA, BBSR SABITA MADHUAL VS	ADV VS	// // ()	AOD20240000311C202500046
107	D-CONTC/23946/2025	S ASWATHY, SECRETARY HEALTH AND FAMILY WELFARE DEPTT. DINESH KUMAR BARIK VS	RAMA KRISHNA BISOI VS	// // ()	AOD20240000311C202500047
108	D-CONTC/23947/2025	SURYABANSHI MAYUR, COLLECTOR BALASORE SHANTI PRAKASH PUROHIT VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500039
109	D-CONTC/23949/2025	ARAVIND AGARWAL,COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. RAJ KISHORE PADHY VS	SANDHYARANI PANI VS	// // ()	AOR20230000010C202500038
110	D-CONTC/23952/2025	ARAVIND AGARWAL COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. ABHIJIT DASH VS	SANDHYARANI PANI VS	// // ()	
111	D-CONTC/23957/2025	KAMAL LOCHANA BARAL,EXECUTIVE ENGINEER,TPCODL,BBSR,KHURDHA BASANTI PATRA VS	SOUMYA MISHRA VS	// // ()	
112	D-CONTC/23967/2025	PANCHANAN NAYAK,TAHASILDAR GANESWAR BEHERA VS	ADV. VS	// // ()	
113	D-CONTC/23968/2025	SALINI PANDIT,IAS DAMBARUDHAR TANDI VS	BIJAYALAXMI SAHOO VS	// // ()	
		SALINI PANDIT,IAS		//	

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114	D-CONTC/23987/2025	SUDHANSUBALA TRIPATHY VS ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS SANDHYARANI PANI	// () //	AOR20230000010C202500043
115	D-CONTC/23988/2025	PARESHNATH BEHERA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS SANDHYARANI PANI	// () //	AOR20230000010C202500042
116	D-CONTC/23989/2025	TAPASWINI KAR VS ARAVIND AGRAWAL COMMISSIONER CUM SECRETARY DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS SANDHYARANI PANI	// () //	AOR20230000010C202500041
117	D-CONTC/23990/2025	RUBEN LAKRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.	SANDHYARANI PANI VS SANDHYARANI PANI	// () //	AOR20230000010C202500040
118	D-CONTC/23996/2025	ATULYA KUMAR DIP VS MINARANI MANGAL,OES	ADV. VS ADV.	// () //	
119	D-CONTC/23999/2025	DR. BIBHUTI BHUSAN DAS VS AWASTHY S,IAS	ADV. VS ADV.	// () //	
120	D-CONTC/24002/2025	PRALOV PARIJA VS RAJESH PRABHAKAR PATIL,IAS	ADV. VS ADV.	// () //	
121	D-CONTC/24007/2025	JAYANTA KU.PRADHAN VS UDAYA A.KALOE,CHIARMAN-CUM-MD,MAHANADI COALFIELDS LIMITED,SAMBALPUR	ADV. VS ADV.	// () //	
122	D-CONTC/24017/2025	MAHESWAR PUTEL VS SANJAYA KUMAR SINGH,IAS	ADV. VS ADV.	// () //	
123	D-CONTC/24020/2025	SAILABALA BAL @ SAMAL VS TAPAS KUMAR DEHURI,ADDL.SUB-COLLECTOR,JAJPUR	ADV. VS ADV.	// () //	
124	D-CONTC/24024/2025	SAILABALA BAL @ SAMAL VS TAPAS KUMAR DEHURI,ADDL.SUB-COLLECTOR,JAJPUR	ADV. VS ADV.	// () //	
125	D-CONTC/24037/2025	FAKIR CHARAN NAYAK	ADV.	//	

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		VS	VS	()	
126	D-CONTC/24139/2025	PRADIP KUMAR NAG,DEO,KENDRAPARA MD. HUSSAIN JAMI	SWAYAMJIT ROUT	//	
		VS	VS	()	
127	D-CRLA/17821/2025	ARVIND AGRAWAL,IAS KATI @ SUKUL BESHRA	DIPAK RANJAN MISHRA	//	
		VS	VS	()	
128	D-CRLA/17825/2025 CRLA/675/2025	STATE OF ODISHA HEMSAGAR MOHAPATRA	HEMANT KUMAR MUND	//	
		VS	VS	()	
129	D-CRLA/17826/2025	STATE OF ODISHA(VIG.) BHALU @ NARAN SOREN	DIPAK RANJAN MISHRA	RASGOBINDPUR /69 /2018	
		VS	VS	()	
130	D-CRLA/17830/2025	STATE OF ODISHA RAJA BISIMAJHI	MAHES DAS	//	
		VS	VS	()	
131	D-CRLA/17835/2025 CRLA/676/2025	STATE OF ODISHA BABAJI CHARAN PRUSTY	HEMANT KUMAR MUND	//	
		VS	VS	()	
132	D-CRLA/17890/2025	STATE OF ODISHA(VIG.) NADU @ SUDHAMAYA BAGARTHY	DEEPALI MAHAPATRA	SAMBALPUR VIGILANCE /42 /2012	
		VS	VS	()	
133	D-CRLA/17894/2025	STATE OF ODISHA UTTAM SINGH	SOUBHAGYA KUMAR DASH	SPECIAL JUDGE(VIG),BARGARH(Bargarh)	
		VS	VS	()	
134	D-CRLA/17897/2025	STATE OF ODISHA DHUBALA	DEEPALI MAHAPATRA	CT/000058/2012	
		VS	VS	()	
135	D-CRLA/17898/2025	STATE OF ODISHA KALI PRASAD PRADHAN @ KALIA	SOUBHAGYA KUMAR DASH	BISOI /43 /2017	
		VS	VS	()	
136	D-CRLA/17905/2025	STATE OF ODISHA NABIN BHOI	BINAPANI TRIPATHY	//	
		VS	VS	()	

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137	D-CRLA/17915/2025	STATE OF ODISHA NILAKANTHA NAYAK @ AKASH VS	KULDEEP MOHANTY VS	// KAPTIPADA /134 /2025 ()	AOD20240000012C202500120
138	D-CRLA/17917/2025	STATE OF ODISHA MD. NASIR VS	AKSHAYA KUMAR SAHOO VS	// TALSARA /197 /2023 ()	AOR20250000491C202500013
139	D-CRLA/17919/2025	STATE OF ODISHA JAGAMOHAN SWAIN VS	DEEPAK KUMAR DAS VS	// GOP /94 /2025 ()	
140	D-CRLA/17933/2025	STATE OF ODISHA TATA @ BANAMALI MOHANTY VS	ANJAN KUMAR BISWAL VS	// KAPTIPADA /134 /2025 ()	
141	D-CRLA/17940/2025	STATE OF ODISHA MANAS KUMAR PUHAN VS	ANJAN KUMAR BISWAL VS	// KAPTIPADA /134 /2025 ()	
142	D-CRLA/17963/2025	STATE OF ODISHA ASHUTOSH MAHANTA VS	SUSIL KUMAR PATNAIK VS	// BOLANI /17 /2025 ()	
143	D-CRLA/17968/2025	STATE OF ODISHA BABULA @ PRATYUSH KUMAR PANDA VS	ANIRUDHA DAS VS	// SONEPUR /116 /2014 ()	
144	D-CRLA/18015/2025	STATE OF ODISHA RUBI @ RUBITA ADHIKARI VS	DEVASHIS PANDA VS	// K.NUAGAON /6 /2023 ()	AOR20220001247C202500085
145	D-CRLA/18037/2025	STATE OF ODISHA MANMATH MALIK VS	BISHNU PRASAD PRADHAN VS	// NAIKANI-DIHI /124 /2018 ()	
146	D-CRLA/18038/2025	STATE OF ODISHA ASISH KUMAR BISWAL @ ASHIS BISWAL VS	ACHYUTANANDA PATTANAIAK VS	// BANAPUR P.S. /311 /2014 ()	
147	D-CRLA/18043/2025	STATE OF ODISHA ANIL KUMAR MISHRA VS	BINI MISHRA VS	// KUMBHARAPARA /203 /2018 ()	
		STATE OF ODISHA		//	

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148	D-CRLLP/17829/2025	LAXMI CHARAN PANIGRAHI VS DRONA MAJHI	MAHES DAS VS	//0 () //	
149	D-CRLMC/17809/2025	SUBASH CHANDRA SAHOO VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	BEGUNIA P.S. /117 /2025 () //	AOR20220001736C202500001
150	D-CRLMC/17819/2025	BHAJAMAN PRADHAN@SAHU VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	PURUNAKOTE /24 /2020 () //	AOR20220001648C202500061
151	D-CRLMC/17840/2025	PRAHALD BISWAL @ PRAHALLAD BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	//0 () //	
152	D-CRLMC/17844/2025	SANTOSH KUMAR PANDA VS STATE OF ODISHA	SHAKTI PRASAD PANDA VS	//0 () //	
153	D-CRLMC/17864/2025	AKSHYA KUMAR PAHI VS MADAN MOHAN NAYAK	SOUBHAGYA KUMAR DASH VS	// () //	AOR20220001631C202500145
154	D-CRLMC/17865/2025	RABI PRADHAN VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	CHARMAL /45 /2015 () //	AOR20220001662C202500048
155	D-CRLMC/17866/2025	KARTIKESWAR PAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	SERANGO /9 /1999 () //	AOR20220001631C202500141
156	D-CRLMC/17874/2025	NEELAMADHAB SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	SUBALAYA /236 /2024 () //	
157	D-CRLMC/17910/2025	AMBUJ SHARMA VS STATE OF ODISHA	BIGYAN KUMAR SHARMA, (SR.ADV.) VS	BANARAPAL /104 /2020 () //	
158	D-CRLMC/17914/2025	DILLIP KUMAR MALLIK VS STATE OF ODISHA	TRILOCHAN NANDA VS	BELPARA /62 /2004 () //	
159	D-CRLMC/17926/2025	DEEPAK BEHERA	AMULYA RATNA PANDA	PHULBANI TOWN /4 /2019	

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/17928/2025	PRAKASH MOHAPATRA	SAROJ KUMAR MISHRA	KESINGA /108 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/17935/2025	MANOJ PRADHAN@MANOJ KUMAR PRADHAN	STHITI PRAGYAN SUNANDINI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/17949/2025	PADMAN KHEMUNDU	DIGAMBAR SETHI	JEYPORE SADAR /21 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/17957/2025	ASHOK KUMAR NAYAK@ASHOK NAYAK	SUDHANSU SEKHAR DASH	SPECIAL CRIME UNIT /15 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/17966/2025	AJAY PATEL@AJAY KUMAR PATEL	DIPANKAR ACHARYA	SUNDARGARH TOWN /186 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/17973/2025	SANSARA SAHU@SASHARA SAHU	JUGALA KISHORE PANDA	PURUNAKOTE /24 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/17977/2025	SHAIKH EBRAR ALI	HARIPAD MOHANTY	/ /0	
		VS	VS	()	
		PRADYUMNA MALL		//	
167	D-CRLMC/17981/2025	SOUMYA RANJAN DAS	SUDEEP KUMAR SARANGI	BADAGODA P.S. /13 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/17983/2025	PRASANT PRADHAN	JUGALA KISHORE PANDA	MANAMUNDA /30 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/17986/2025	NILAM @ NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	BADAGODA P.S. /142 /2017	
		VS	VS	()	
		PRAFULLA KUMAR SAHOO		//	
170	D-CRLMC/18000/2025	SMRUTI SNIGDHA	GOPALPRASAD JENA	BARIPADA TOWN /269 /2023	
		VS	VS	()	

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171	D-CRLMC/18006/2025	STATE OF ODISHA S. ASHOK KUMAR DORA@ASHOK DORA VS	PUSPAMITRA MOHAPATRA VS	// MUDANPUR RAMPUR /1 /2023 ()	
172	D-CRLMC/18010/2025	STATE OF ODISHA AMIYA KUMAR RATH VS	DEVASHIS PANDA VS	// BHAWANIPATNA TOWN /210 /2002 ()	AOR20220001247C202500084
173	D-CRLMC/18012/2025	STATE OF ODISHA LT COLONEL DR LAXMI DHAR BHUYAN VS	MANORANJAN DAS VS	// SAHADEV KHUNTA /460 /2024 ()	AOR20220000053C202500071
174	D-CRLMC/18013/2025	STATE OF ODISHA SIVA NAIK VS	SATYABRATA DASH VS	// SESHKHAL /63 /2021 ()	
175	D-CRLMC/18014/2025	STATE OF ODISHA AJU @ SK.AZHARUDDIN VS	PRAKASH CHANDRA DASH VS	// NISCHINTAKOILI /83 /2018 ()	
176	D-CRLMC/18016/2025	STATE OF ODISHA VICTIM VS	SOUBHAGYA KUMAR DASH VS	// BADAMBADI /196 /2022 ()	AOR20220001631C202500152
177	D-CRLMC/18021/2025	STATE OF ODISHA B.KUSUMA RANI VS	JYOTI RANJAN DEO VS	// VIGILANCE PS (BERHAMPUR) /12 /2018 ()	AOR20220001593C202500041
178	D-CRLMC/18029/2025	STATE OF ODISHA(VIG.) BISHAL KAR VS	MANAS KUMAR CHAND VS	// KINJIRKELA /80 /2024 ()	
179	D-CRLMC/18036/2025	STATE OF ODISHA MANORANJAN SABAT @ MITU VS	BEDA PRAKASH PANDA VS	// BERHAMPUR TOWN /297 /2024 ()	
180	D-CRLMC/18041/2025	STATE OF ODISHA PANCHANAN JENA VS	BIBHU PRASAD MOHANTY VS	// BRAHMAGIRI /195 /2024 ()	
181	D-CRLMP/17838/2025	STATE OF ODISHA SONI ROUT VS	CHANDRAKANTA NAYAK VS	// PATTAMUNDAI /284 /2023 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/17854/2025	SANJAY KESHARI MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	/0 () //	
183	D-CRLMP/17959/2025	PABITRA BHOI VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	/0 () //	
184	D-CRLMP/17985/2025	PRADEEP TANDI @ PRADEEP KUMAR TANDI VS SUNELI TANDI	TUSAR KUMAR MISHRA VS	/0 () //	
185	D-CRLMP/17995/2025	PRIYA RANJAN MOHANTY VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/0 () //	
186	D-CRLMP/18003/2025	GAJENDRA PANDA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	/0 () //	
187	D-CRLMP/18005/2025	TRIPURA MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	/0 () //	
188	D-CRLMP/18032/2025	RATNA MANJARI SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	/0 () //	
189	D-CRLREV/17982/2025	HALADHAR PODH VS STATE OF ODISHA	PRASANNA KUMAR SAMANTARA VS	TUSRA /72 /2007 () //	
190	D-CRLREV/17997/2025	DIRECTORATE OF ENFORCEMENT VS SAIYAD JIYAJUR RAHAMAN	JANGYA PRAKASH PARIDA VS	/0 () //	
191	D-CRLREV/18020/2025	MEGHNAD PADHAN VS ASHOK KUMAR SINHA	NIRANJAN SINGH (1) VS	/0 () //	
192	D-CRLREV/18024/2025	PRAGYAN PARAMITA PATTNAIK VS SANGRAM JENA	SABITA RANJAN PATTNAIK VS	/0 () //	
193	D-CRLREV/18035/2025	C.B.I.	SARTHAK NAYAK	/0	

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		VS	VS	()	
194	D-CRLREV/18042/2025	SAJJAN SINGH @ SAJAN SINGH YADAV KISHORE CHANDRA MOHARATHA	HEMANTA KUMAR MUND	SAMBALPUR VIGILANCE /14 /2008	//
		VS	VS	()	
195	D-CRLREV/18044/2025	STATE OF ODISHA(VIG.) KISHORE CHANDRA MOHARATHA	HEMANT KUMAR MUND	SAMBALPUR VIGILANCE /49 /2010	//
		VS	VS	()	
196	D-CRP/24120/2025	STATE OF ODISHA(VIG.) MD ZAFAR NOOR	ABINASH ROUTRAY	//	//
		VS	VS	()	
197	D-CRP/24121/2025	ODISHA BOARD OF WAQFS NILANCHAL MANORAMA DEVELOPERS PVT.LTD., BHANSA	CHANDRA CHANDRA PANDA	//	//
		VS	VS	()	
198	D-CRP/24123/2025	TAPAN KUMAR CHOUDHURY MD ZAFAR NOOR	ABINASH ROUTRAY	//	//
		VS	VS	()	
199	D-FAO/23825/2025	ODISHA BOARD OF WAQFS MANAGER LEGAL, RELIANCE GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	
200	D-FAO/23892/2025	MANJULATA MAHANTA LEGAL MANAGER, M/S. CHOLA MS GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	
201	D-FAO/23899/2025	BHAGIRATHI @ BHAGYARATHI KANDI SR.MANAGER, CLAIMS, M/S. RELIANCE GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	
202	D-FAO/23904/2025	MANOJ KUMAR SAMAL MANAGER LEGAL, CHOLA MS GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	
203	D-FAO/23915/2025	SANJAYA KUMAR PRADHAN MANAGER LEGAL, M/S. CHOLA MS GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	
204	D-FAO/23925/2025	PRADEEP KUMAR PRUSTY MANAGER, CLAIMS, CHOLA MS GENERAL INSURANCE	CHITRA PRASAD BHURDA	//	//
		VS	VS	()	

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205	D-FAO/23932/2025	PRASANTA KUMAR NANDA MANAGER LEGAL, CHOLA M/S. GENERAL INSURANCE CO. LTD. VS DOLAGOBINDA MUDULI	GRACIA PRASAD, BBSRUTTA VS	// // 0	
206	D-FAO/23944/2025	SR. LEGAL MANAGER, CHOLLA MS GENERAL INSURANCE CO. LTD. VS SURESH DEHURI	GRACIA PRASAD, BBSRUTTA VS	// 0 //	
207	D-FAO/24006/2025	THE M.D., M/S. THE NEW INDIA ASSURANCE CO. LTD. VS M.RABI PATRA	DR. AMOD KUMAR TRIPATHY VS	// 0 //	
208	D-FAO/24068/2025	MADAN MOHAN DEV, BIJE MOHINIPUR, MADAN MOHAN MOHANTY VS PRITILATA JANA (DECEASED)	SIANTOSHI KUMAR NANDA VS	// 0 //	
209	D-GUAP/23902/2025	SAROJ KUMAR BEHERA VS ROJALIN SAHOO	SOUMIK SPANDAN TRIPATHY VS	// 0 //	
210	D-JCRLA/18040/2025	AMULYA DAS VS STATE OF ODISHA	ADV. VS	BALASORE SADAR /217 /2018 0 //	
211	D-LAA/24116/2025	DURYODHAN SWAIN VS LAND ACQUISITION ZONE OFFICER, DHENKANAL	GAGAN BIHARI SINGH VS	// 0 //	
212	D-LAA/24122/2025	GOPAL CHANDRA SAHOO VS LAND ACQUISITION OFFICER, KHURDA	ABHAYA KUMAR SHARMA VS	// 0 //	
213	D-LAA/24128/2025	GOPAL CHANDRA SAHOO VS LAND ACQUISITION OFFICER, KHURDA	ABHAYA KUMAR SHARMA VS	// 0 //	
214	D-LAA/24132/2025	GOPAL CHANDRA SAHOO VS LAND ACQUISITION OFFICER, KHURDA	ABHAYA KUMAR SHARMA VS	// 0 //	
215	D-MACA/23849/2025	MANJULA BALLAVA ROUTA VS RADIGO WORK SOLUTIONS PVT. LTD. @ CHANBHALA ENGG. AND SERVICES LTD.	PRADEEP KUMAR MISHRA VS	// 0 //	

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216	D-MACA/23876/2025	SULOCHANA PRADHAN VS PRADEEP KUMAR NAIK	BIRANCHI NARAYAN RATH VS	// 0 //	
217	D-MACA/23881/2025	PADMABATI NAIK VS SATYANARAYAN PRADHAN	BIRANCHI NARAYAN RATH VS	// 0 //	
218	D-MACA/23908/2025	CHIEF REGIONAL MANAGER, M/S. ORIENTAL GENERAL INSURANCE CO. LTD.,KHORDHA VS SUNIMA DASH	KALPATARU PANIGRAHI VS	// 0 //	
219	D-MACA/23912/2025	PRAVATI PRADHAN VS GOBINDA CHANDRA MUKHI	KALPATARU PANIGRAHI VS	// 0 //	
220	D-MACA/23922/2025	M/S. RELIANCE GENERAL INSURANCE CO.LTD., BBSR VS RABI NARAYAN NAIK	GIRIJA PRASAD DUTTA VS	// 0 //	
221	D-MACA/23934/2025	BAJAJ ALLIANZ INSURANCE CO.LTD., BBSR VS GHANSYAM PRUSTY	GIRIJA PRASAD DUTTA VS	// 0 //	
222	D-MACA/23938/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,BALANGIR VS PARBATI MAJHI	GIRIJA PRASAD DUTTA VS	// 0 //	
223	D-MACA/23951/2025	B.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BOLANGIR VS KHULANA MEHER	NAYAN BEHARI DAS VS	// 0 //	
224	D-MACA/23953/2025	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS PRASADINI SUKLA	NAYAN BEHARI DAS VS	// 0 //	
225	D-MACA/23963/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD. VS MAMATA NAIK	NAYAN BEHARI DAS VS	// 0 //	
226	D-MACA/23965/2025	MANAGER LEGAL, M/S. NEW INDIA ASSURANCE COMPANY,LKHORDHA VS PURNA CHANDRA NAYAK	NAYAN BEHARI DAS VS	// 0 //	
227	D-MACA/23969/2025	D.M., NATIONAL INSURANCE CO. LTD.,CUTTACK	PRASANTA KUMAR MAHALI	//	

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		VS	VS	0	
		SAROJINI NEGI		//	
228	D-MACA/23970/2025	D.M., M/S. NEW INDIA ASSURANCE CO.LTD., BALASORE	AN BEHARI DAS	//	
		VS	VS	0	
		BISWAJIT BARIK		//	
229	D-MACA/23972/2025	D.M., NATIONAL INSURANCE CO. LTD.,KHURDA	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		RAJALAXMI RAULO		//	
230	D-MACA/24025/2025	NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		MAMI PANDUA		//	
231	D-MACA/24099/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	SMARAJIT PRADHAN	//	
		VS	VS	0	
		JYOTSNA NAIK		//	
232	D-MACA/24100/2025	D.M., ORIENTAL INSURANCE CO.LTD., ROURKELA	SMARAJIT PRADHAN	//	
		VS	VS	0	
		GOMATI NAIK@NAYAK		//	
233	D-MACA/24106/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SUNDARGARH	SMARAJIT PRADHAN	//	
		VS	VS	0	
		GOURA CHANDRA NAIK		//	
234	D-MACA/24108/2025	D.M., ORIENTAL INSURANCE CO. LTD.,SAMBALPUR	SMARAJIT PRADHAN	//	
		VS	VS	0	
		DILLIP NAIK		//	
235	D-MACA/24113/2025	SABITA PRADHAN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		NABAKISHORE JENA		//	
236	D-MACA/24117/2025	BABITA BEHERA	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		RAJANIKANTA MOHARANA		//	
237	D-MACA/24138/2025	SABHYA NAIK	DEBASISH PATNAIK	//	
		VS	VS	0	
		HIRAMANI MISHRA		//	
238	D-MACA/24165/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	

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		RATNAKAR BEHERA		//	
239	D-MACA/24173/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAJPUR	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		SMRUTILIPSA PATRA		//	
240	D-MACA/24177/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD., CUTTACK	PRAKASH KUMAR MOHANTY	//	
		VS	VS	0	
		JASHODA BEHERA		//	
241	D-MATA/23887/2025	PRADEEP KUMAR PRADHAN	PRAFULLA KUMAR LENKA	//	
		VS	VS	0	
		ROJIRANI PALEI		//	
242	D-MATA/23991/2025	SHREETAM NANDA	DEEPALI MAHAPATRA	//	AOR20250000161C202500029
		VS	VS	0	
		KAJOL TRIPATHY		//	
243	D-MATA/24058/2025	SK. NIAZULLA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		SHAMA PERWIN		//	
244	D-MATA/24061/2025	JYOTI PRAKASH NAYAK	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		BIDYUTPRAVA ROUT		//	
245	D-MATA/24093/2025	NARMATA PRADHAN	ASHOK KUMAR JENA	//	
		VS	VS	0	
		MILON PATTNAIK		//	
246	D-MATA/24097/2025	SURYAPRASAD TRIPATHY	AMITAV TRIPATHY	//	
		VS	VS	0	
		SASMITA RATHA		//	
247	D-MATA/24107/2025	DEBASHREE MOHANTY	PRAVAT KUMAR MOHANTY	//	
		VS	VS	0	
		RAJANIKANTA MAHALIK		//	
248	D-MATA/24144/2025	LIPSA NAYAK	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		SATYAJIT ROUT		//	
249	D-MSA/24158/2025	SUBASINI DEVI	DEVASHIS PANDA	//	
		VS	VS	0	
		DIRECTOR, ENFORCEMENT DIRECTORATE		//	

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250	D-MSA/24163/2025	TAPASWINI SATAPATHY VS DIRECTOR, ENFORCEMENT DIRECTORATE, NEW DELHI	DEVASHIS PANDA VS NEW DELHI	// () //	
251	D-RPFAM/23833/2025	SUDHANSU SEKHAR SAHU VS SUKANYA SAMAL @ SAHU	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500118
252	D-RPFAM/24033/2025	ANJAN DEHURY VS RAGHUNATH DEHURY	RABINDRA NATH PRUSTY VS	// () //	
253	D-RPFAM/24131/2025	SHUBHAJIT JAGADEV VS SILPAMUDRA JAGADEV	BISHNU PRASAD PRADHAN VS	// () //	
254	D-RSA/23836/2025	JAGAMOHAN PRADHAN VS RAJENDRA KUMAR GUGNANI	NISHIKANTA MOHAPATRA VS	// () //	AOR20230000872C202500042
255	D-RSA/23959/2025	FIROZA BIBI VS MAKTUM ALLI KHAN	ARUN KUMAR MISHRA 2 VS	// () //	
256	D-RSA/23984/2025	BASANTA PRADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	// () //	
257	D-RSA/23986/2025	SUBHADRA DASH VS JAYAKRUSHNA DASH	DWARIKA PRASAD MOHANTY VS	// () //	
258	D-RSA/24027/2025	BENUDHAR PADHAN VS HARSABARDHAN PADHAN	ASHOK KUMAR MISHRA VS	// () //	
259	D-RSA/24036/2025	ASHOK PRADHAN VS COLLECTOR, JAJPUR	BIBHUTI BHUSAN MISHRA VS	// () //	
260	D-RSA/24038/2025	RAJKYNAR NAG VS BASANTA NAG	SHAMBHU CHARAN NATH SHARMA VS	// () //	
261	D-RSA/24040/2025	DHARANIDHAR MOHANTA	ANAM CHARAN PANDA	//	

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		VS	VS	0	
262	D-RSA/24049/2025	SUBAL CHANDRA MOHANTA ANJANA@RANJAN MALLICK	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
263	D-RSA/24074/2025	NIDHI MALLICK FANI KAMILA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
264	D-RSA/24078/2025	SIDHESWAR DAS LORD RADHA KRISHNA, DHENKANAL	TANMAY MISHRA	//	
		VS	VS	0	
265	D-RSA/24084/2025	SRIKANTA ROUT KRUSHNA CHANDRA SINGH	SOUGAT DASH	//	
		VS	VS	0	
266	D-RSA/24104/2025	PURNA CHANDRA SAHU DEEPAK KUMAR SHARMA	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
267	D-RSA/24109/2025	RABINDRA KUMAR NAYAK DEEPAK KUMAR SHARMA	SUDEEP KUMAR SARANGI	//	
		VS	VS	0	
268	D-RSA/24147/2025	KULAMANI PRADHAN SABITRI MOHAPATRA	SOURAV SUMAN BHUYAN	//	
		VS	VS	0	
269	D-RSA/24148/2025	RAGHUNATH SINGH SULOCHANA SINGH	PRABIN DAS	//	
		VS	VS	0	
270	D-STREV/24087/2025	STATE OF ODISHA M/S. SAGAR BUSINESS (PVT). LTD., BBSR	CHITTA RANAJAN DAS	//	
		VS	VS	0	
271	D-TRP(C)/23950/2025	STATE OF ODISHA LAXMIPRIYA DALEI	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500144
		VS	VS	0	
272	D-WA/23837/2025	PRAVAT KUMAR NAYAK STATE OF ODISHA	SABITA RANJAN PATTNAIK,A.G.A	//	LOD20240000194C202500293
		VS	VS	0	

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273	D-WA/23992/2025	M/S MILAN DEVELOPERS AND BUILDERS PRIVATE LTD SASHIKANTA BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// // 0 //	
274	D-WA/24041/2025	THE CHIEF GENERAL MANAGER, SBI VS BALADEV PANDA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
275	D-WA/24043/2025	M/S.OM OIL AND FLOUR MILLS LTD. CUTTACK VS UNION OF INDIA	DEVI PRASAD DASH VS	// 0 //	
276	D-WA/24077/2025	SMITANJALI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
277	D-WP(C)/23789/2025 WP(C)/16360/2025	PREMANANDA SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
278	D-WP(C)/23793/2025	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //	
279	D-WP(C)/23795/2025	JAGANNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500115
280	D-WP(C)/23796/2025	TAPAN KUMAR MALIK VS ASST COMMISSIONER OF STATE TAX , CT AND GST CIRCLE, JAJPUR	RAMESH CHANDRA JENA VS	// 0 //	
281	D-WP(C)/23797/2025 WP(C)/16469/2025	ALOK CHANDRA BARIK VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	
282	D-WP(C)/23798/2025	N.SANTOSH KUMAR CHOUDHURY VS BERHAMPUR DEVELOPMENT AUTHORITY, BERHAMPUR	BIKRAM KESHARI MOHANTY VS	// 0 //	
283	D-WP(C)/23800/2025	DR. SUDARSAN PRADHAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //	

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284	D-WP(C)/23801/2025	GOVINDA CHANDRA BAG VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
285	D-WP(C)/23802/2025	RANJAN KUMAR PARIDA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
286	D-WP(C)/23803/2025	NIRANJAN KADARAKA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
287	D-WP(C)/23804/2025	BIJAY KUMAR HANTAL VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
288	D-WP(C)/23805/2025	ARUN KUMAR NAYAK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
289	D-WP(C)/23806/2025	BIRANCHI NARAYAN TRIPATHY VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
290	D-WP(C)/23807/2025	SANJIB KUMAR MISHRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
291	D-WP(C)/23808/2025	BISWESWAR MISHRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
292	D-WP(C)/23809/2025	GOBINDRA CHANDRA SAHOO VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
293	D-WP(C)/23810/2025	KRUSHNA CHANDRA MOHANTY VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
294	D-WP(C)/23811/2025	RAMESH KUMAR PALO VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
295	D-WP(C)/23812/2025	SURENDRA KUMAR SETHY	DILLIP KUMAR RAY	//	

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		VS	VS	0	
		UNION OF INDIA		//	
296	D-WP(C)/23813/2025	HARE KRUSHNA PANDA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
297	D-WP(C)/23814/2025	GOURI PRASAD CHOUDHURI	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
298	D-WP(C)/23815/2025	JANARDHAN DEBATA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
299	D-WP(C)/23816/2025	BIJAY KUMAR MOHARANA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
300	D-WP(C)/23817/2025	NIRAKAR SAHOO	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
301	D-WP(C)/23818/2025	ANIL KUMAR BISWAL	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
302	D-WP(C)/23819/2025	NATABAR MOHANTY	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
303	D-WP(C)/23820/2025	KAMALAKANTA PARIDA	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
304	D-WP(C)/23821/2025	PRAMOD KUMAR BISWAL	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
305	D-WP(C)/23822/2025	PRABIR KUMAR PATNAIK	DILLIP KUMAR RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
306	D-WP(C)/23823/2025	PRAFULLA KUMAR BHOI	DILIP KUMAR SAHU	//	AOR20220001727C202500080
		VS	VS	0	

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307	D-WP(C)/23824/2025	STATE OF ODISHA DEBENDRA KISHORE MOHAPATRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// // 0 //	
308	D-WP(C)/23827/2025	KASINATH BEHERA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
309	D-WP(C)/23828/2025	DURYODHAN MAHALIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
310	D-WP(C)/23829/2025	MINAKETAN SAMAL VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
311	D-WP(C)/23830/2025	DEBENDRA PRASAD DASH VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
312	D-WP(C)/23831/2025	KANHU CHARAN JENA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
313	D-WP(C)/23832/2025	SHUBASH CHANDRA PATRA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
314	D-WP(C)/23834/2025	NANDAN KUMAR SENAPATI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
315	D-WP(C)/23835/2025	AKHAYA KUMAR PATNAIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
316	D-WP(C)/23838/2025	NIRAKAR BARICK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
317	D-WP(C)/23839/2025 WP(C)/16445/2025	SANTOSH KUMAR PATRA VS SHRI JAGANNATH TEMPLE, PURI	AVIJIT PATNAIK VS	// 0 //	

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318	D-WP(C)/23840/2025	GOURANGA BEHERA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
319	D-WP(C)/23841/2025 WP(C)/16439/2025	RAMA CHANDRA BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	// 0 //	
320	D-WP(C)/23842/2025	JANMEJAY DASH VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
321	D-WP(C)/23843/2025 WP(C)/16405/2025	GAUTAM MALHOTRA VS IDBI BANK LIMITED	SARADA PRASANNA SARANGI VS	// 0 //	
322	D-WP(C)/23844/2025	DINABANDHU BEHERA VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
323	D-WP(C)/23845/2025	HATAKESWAR SETHI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
324	D-WP(C)/23846/2025	DHARANIDHAR MAHALIK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
325	D-WP(C)/23847/2025	KHITIPATI DEEP VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //	
326	D-WP(C)/23848/2025	SHYAMAGHAN MALLICK VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
327	D-WP(C)/23850/2025 WP(C)/16409/2025	RAKESH KUMAR BARICK VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
328	D-WP(C)/23851/2025	JAGANNATH DUTTA VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// 0 //	
329	D-WP(C)/23852/2025	CHITTARANJAN DASH	SANGRAM JENA	//	

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		VS	VS	0	
330	D-WP(C)/23858/2025	STATE OF ODISHA PRATIVARANI SETHY	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
331	D-WP(C)/23861/2025	STATE OF ODISHA SHIBRAM @ SHIBARAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
332	D-WP(C)/23862/2025	STATE OF ODISHA BHOLARAM HARIJAN	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
333	D-WP(C)/23863/2025	STATE OF ODISHA LAL @ LALA CHINDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
334	D-WP(C)/23865/2025	STATE OF ODISHA GURU PRASAD NAYAK	AKSHAYA KUMAR DORA	//	
		VS	VS	0	
335	D-WP(C)/23866/2025	STATE OF ODISHA BHOLANATH MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
336	D-WP(C)/23868/2025	STATE OF ODISHA BIDYADHAR CHINDA	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
337	D-WP(C)/23869/2025	STATE OF ODISHA BONDILI RAMU	AGASTI KANUNGO	//	
		VS	VS	0	
338	D-WP(C)/23873/2025	UNION OF INDIA SURENDER KUMAR	MANAS RANJAN DHAL	//	
		VS	VS	0	
339	D-WP(C)/23874/2025 WP(C)/16537/2025	RACHNA SHAMI SUBARNA SATAPATHY	SAIBRATA RATH	//	
		VS	VS	0	
340	D-WP(C)/23875/2025	STATE OF ODISHA JHINIMA BARGI	PABITRA KUMAR PAIK	//	
		VS	VS	0	

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341	D-WP(C)/23877/2025	THE STATE OF ODISHA JIADI BISOI VS	PABITRA KUMAR PAIK VS	// // 0	
342	D-WP(C)/23878/2025	THE STATE OF ODISHA ANUPAMA BISWAL VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // 0	
343	D-WP(C)/23879/2025	STATE OF ODISHA RAMA KRUSHNA PATRA VS	PRASHANTA KUMAR NAYAK VS	// // 0	AOD20240000333C202500046
344	D-WP(C)/23880/2025	STATE OF ODISHA UMA MAHESWAR SELF HELP GROUP, GANJAM VS	PURNA CHANDRA DAS VS	// // 0	
345	D-WP(C)/23882/2025	STATE OF ODISHA M/S ROYAL INFINITY MULTIVENTURES (P) LTD, ANGG VS	SHOK KUMAR MOHANTY VS	// // 0	
346	D-WP(C)/23886/2025	ADDL.COMMISSIONER GST AND CENTRAL EXCISE COMMISSINERATE, ROURKELA PRANITA KUMARI SUAR VS	DEBENDRA KUMAR BEHERA VS	// // 0	
347	D-WP(C)/23888/2025	ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR KSHANAPRAVA MOHANTY VS	BIKRAM PRATAP DAS VS	// // 0	
348	D-WP(C)/23889/2025	STATE OF ODISHA SURYA NARAYAN SUAR VS	DEBENDRA KUMAR BEHERA VS	// // 0	
349	D-WP(C)/23890/2025	ADDL COMMISSIONER SETTLEMENT AND CONSOLIDATION BERHAMPUR THE DIVISIONAL MANAGER, SHRIRAM GENERAL INSURANCE COMPANY LTD., KHURDA VS	SIRIRAM SAMPANT VS	// // 0	
350	D-WP(C)/23891/2025	TULARAM NAIK ZEENAT SHAIKH VS	SAYANTAN PANDA VS	// // 0	
351	D-WP(C)/23893/2025	UNION OF INDIA RANJAN SAHOO VS	BIRAJA PRASANNA DAS VS	// // 0	
		STATE OF ODISHA		//	

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352	D-WP(C)/23894/2025	SANTOSH BOXI VS UNION OF INDIA	DILLIP KUMAR RAY VS	// 0 //	
353	D-WP(C)/23895/2025	MANORANJAN PRADHAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
354	D-WP(C)/23898/2025	BIKASH RANJAN PANDA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
355	D-WP(C)/23900/2025	BINOD BISWAL VS SECRETARY, REVENUE DEPT. GOVERNMENT OF ORISSA, BBSR	TUSAR KANTI PRAHARAJ VS	// 0 //	
356	D-WP(C)/23901/2025 WP(C)/16524/2025	JAMESH CHANDRA PRADHAN VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //	
357	D-WP(C)/23903/2025	REENA MISHRA VS REGISTRAR, COOPERATIVE SOCIETIES, BBSR	BADRINARAYAN PANDA VS	// 0 //	
358	D-WP(C)/23905/2025	SUBHENDRA KUMAR MISHRA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
359	D-WP(C)/23906/2025	PRATAP KUMAR PARIJA VS STATE OF ODISHA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOD20240000743C202500007
360	D-WP(C)/23907/2025	BAMAN CHARAN OJHA VS SUB COLLECTOR BBSR, KHORDHA	GOPINATH MISHRA VS	// 0 //	
361	D-WP(C)/23911/2025	BISWAJIT THAKUR VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
362	D-WP(C)/23913/2025	SCHOOL MANAGING COMMITTEE OF GOVERNMENT KUNAL PRIMA SCHOOL , BUDULA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
363	D-WP(C)/23916/2025	BHISMA BENIA	KUNAL KUMAR SWAIN	//	

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		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
364	D-WP(C)/23919/2025	BASANTA DHURUA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/23920/2025	SHRUTI PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SEXCONADARY EDUCATION, DELHI		//	
366	D-WP(C)/23921/2025	SURA PRADIP MOHANTY	GOUTAM KUMAR ACHARYA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/23923/2025	BINESH KUMAR NAIK	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
368	D-WP(C)/23924/2025	BABY PADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
369	D-WP(C)/23926/2025	UPENDRA MIRDHA	MANORANJAN PADHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/23927/2025	LOKESWAR BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
371	D-WP(C)/23928/2025	SANMAYA KUMAR BHOI	AFRAAZ SUHAIL	//	AOD20240000544C202500032
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/23929/2025	NOHASAN BEHERA	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		CENTRAL BOARD OF SECONDARY EDUCATION, DELHI		//	
373	D-WP(C)/23930/2025	LAXMIDHAR MISHRA	PREMANANDA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/23931/2025	KAMALINI DARJEE	JASHOBANTA DASH	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/23933/2025	STATE OF ODISHA DR. RANDALL SEQUEIRA VS COLLECTOR AND DIST.MAGISTRATE	AFRAAZ SUHAIL VS	// // 0 //	AOD20240000544C202500030
376	D-WP(C)/23935/2025	SRINIBASH PATEL VS CENTRAL BOARD OF SECONDARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
377	D-WP(C)/23937/2025 WP(C)/16538/2025	MADHU DHANGADAMAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500091
378	D-WP(C)/23940/2025 WP(C)/16500/2025	PRINCIPAL-IN-CHARGE, TALCHER AUTONOMOUS COLLEGE, BALASORE VS STATE OF ORISSA	DEBENDRANIL SHARMA VS	// 0 //	
379	D-WP(C)/23941/2025	MOHIT KUMAR SAHU VS CENTRAL BOARD OF SECONADARY EDUCATION, DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
380	D-WP(C)/23942/2025	PRAGATI DISTRICT LEVEL FEDERATION (MISSION SHAWARIKUNDA) VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
381	D-WP(C)/23943/2025	PAPU SAHOO VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
382	D-WP(C)/23948/2025	BISWAJIT PARIJA VS BOARD OF SECONDARY EDUCATION , CUTTACK	SUBHADUTTA ROURAY VS	// 0 //	
383	D-WP(C)/23954/2025 WP(C)/16502/2025	RAGHUNATH TUDU VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
384	D-WP(C)/23955/2025	JYOTI PRAKAS DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
385	D-WP(C)/23956/2025	KHIROD PRASAD ROUT VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	

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386	D-WP(C)/23958/2025	SAKHI DEI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
387	D-WP(C)/23960/2025	PRADEEP KUMAR SAHU VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
388	D-WP(C)/23961/2025	SUJATA DASH VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //	
389	D-WP(C)/23962/2025	SUBHENDU KUMAR PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //	
390	D-WP(C)/23964/2025	NARAYAN RAJ VS STATE OF ODISHA	SUBHENDU KUMAR DAS VS	// 0 //	
391	D-WP(C)/23966/2025	RAJASIS SAHOO VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //	
392	D-WP(C)/23971/2025	SURESH CHANDRA PATTNAIK VS THE COLLECTOR CUM DISTRICT MAGISTRATE	AKASH KUMAR PATTAJOSHI VS	// 0 //	AOR20220001834C202500047
393	D-WP(C)/23973/2025	BIRENDRA KUMAR PADHI VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	AOR20250000491C202500009
394	D-WP(C)/23974/2025	CHITRASEN SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
395	D-WP(C)/23975/2025	SANTOSH KUMAR DHARUA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
396	D-WP(C)/23976/2025	PADMA LOCHAN SAMAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
397	D-WP(C)/23977/2025	RAJ KUMAR ROUT	BIJAYA KUMAR BEHERA 1	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
398	D-WP(C)/23978/2025	PARSHURAM MAJHI	BIJAYA KUMAR BEHERA 1	//	
		VS	VS	0	
		STATE OF ODISHA		//	
399	D-WP(C)/23979/2025	JAYKISAN AGRAWAL	ANAM CHARAN PANDA	//	
		VS	VS	0	
		ADDITIONAL COMMISSIONER, SETTLEMENT AND CONSOLIDATION, KALAHANDI		//	
400	D-WP(C)/23980/2025	KAILASINI ROUSTRAY	SANJIB KUMAR BHANJADEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
401	D-WP(C)/23981/2025	M/S HIM INDUSTRIES, BAHUGRAM, CUTTACK	SUVENDU KUMAR SETHI	//	
		VS	VS	0	
		THE DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, KHURDA		//	
402	D-WP(C)/23982/2025	ARTATRANA PRADHAN	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		ADDL COMMISSIONER CONSOLIDATION AND SETTLEMENT SAMBALPUR		//	
403	D-WP(C)/23983/2025	ANGEL BARU	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		MAHANADI COALFIELDS LIMITED		//	
404	D-WP(C)/23985/2025	LILA TOPPO	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
405	D-WP(C)/23993/2025	SUVENDU SAMAL	BISWABIHARI MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
406	D-WP(C)/23994/2025	LAXMI NARAYAN PADHY	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
407	D-WP(C)/23995/2025	ASISH KUMAR DAS	TUSAR KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
408	D-WP(C)/23998/2025	SURENDRA MOHARANA	SITANSU MOHAN SINGH	//	
		VS	VS	0	

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409	D-WP(C)/24000/2025	STATE OF ODISHA NARAYAN KUMAR ROUT VS	BIREN SANKAR TRIPATHY VS	// // 0	
410	D-WP(C)/24001/2025	STATE OF ODISHA BAIKUNTHA BIHARI MUDULI VS	SITANSU MOHAN SINGH VS	// // 0	
411	D-WP(C)/24003/2025	STATE OF ORISSA NIRANJAN SAHOO VS	SITANSU MOHAN SINGH VS	// // 0	
412	D-WP(C)/24004/2025	STATE OF ODISHA LALIT KUMAR PAL VS	SITANSU MOHAN SINGH VS	// // 0	
413	D-WP(C)/24005/2025	STATE OF ORISSA SUDARSAN SAHOO VS	DOLAGOBINDA MOHAPATRA VS	// // 0	AOR20230000065C202500012
414	D-WP(C)/24008/2025	STATE OF ODISHA SUSHIL KUMAR NAYAK VS	BIREN SANKAR TRIPATHY VS	// // 0	
415	D-WP(C)/24010/2025	STATE OF ODISHA MUKESH KUMAR PARIDA VS	SITANSU MOHAN SINGH VS	// // 0	
416	D-WP(C)/24011/2025	STATE OF ORISSA THE EXECUTIVE ENGINEER (ELECT.) TPWODL, BARAKASHI VS	SITANSU MOHAN SINGH VS	// // 0	
417	D-WP(C)/24012/2025	CHILUKURI SATA NARAYAN PRADEEP KUMAR SAHOO VS	SUDHEER KUMAR SAHOO VS	// // 0	
418	D-WP(C)/24013/2025	STATE OF ODISHA BHARATI SAHOO VS	MAHESWAR MOHANTY VS	// // 0	
419	D-WP(C)/24014/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SARADA DASH VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/24015/2025	DEEPANJALI PATNAIK VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //	
421	D-WP(C)/24016/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //	
422	D-WP(C)/24018/2025	SHANTILATA DASH VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// 0 //	
423	D-WP(C)/24019/2025	THE S.D.O, TPWODL, BARAGARH VS CHILUKURI VENKATA RAO	PRASANTA KUMAR TRIPATHY VS	// 0 //	
424	D-WP(C)/24021/2025	HRUSIKESH CHHOTARAY VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
425	D-WP(C)/24022/2025	NIRANJAN SAHOO VS ROURKELA STEEL PLANT STEEL AUTHORITY OF INDIA LTD	RAKESH BEHERA VS	// 0 //	
426	D-WP(C)/24023/2025	SUBASH CHANDRA PRADHAN VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
427	D-WP(C)/24026/2025	HIMANSU DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
428	D-WP(C)/24028/2025	SHASHI BHUSAN BEHERA VS STATE OF ORISSA	NIRANJAN NAYAK VS	// 0 //	
429	D-WP(C)/24029/2025	SASHI BHUSAN SAHANI VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //	
430	D-WP(C)/24030/2025	SWETA DHRUBA PANIGRAHY VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
431	D-WP(C)/24031/2025	DR. DESABANDHU BEHERA	SUBHASREE MOHANTY	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/24032/2025	SIMANTIKA DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500062
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/24034/2025	MULLA MAHAMMAD ALID @ MULLA MD. ALID	MAHESWAR MOHANTY	//	
		VS	VS	()	
		PEER SAHEB BIJE, CHAKAKHANDA SAHI, SORO, BALASORE		//	
434	D-WP(C)/24035/2025	BIJAYANANDA BEHERA	RABINDRA KUMAR PATNAIK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/24039/2025	HARIHAR BEHERA	NIRANJAN LENKA	//	
		VS	VS	()	
		ADDL COMMISSIONER, ADDL REVISIONAL COURT 1 BBSR		//	
436	D-WP(C)/24042/2025	DAITARI MOHANTA	JAYANANDA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/24044/2025	RED EAGLE, GORAKABAR, TULASIPUR, RINGROAD, MADHABPUR	MAHABHAB LAL AGARWAL	//	
		VS	VS	()	
		JOINT COMMISSIONER OF STATE TAX(APPEAL) CUTTACK		//	
438	D-WP(C)/24045/2025	ASWINI KUMAR PRADHAN	ANJAN KUMAR BISWAL	//	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/24046/2025	SUSHAMA RAY	BIBHU PRASAD MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/24047/2025	BIREN DALAI	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
441	D-WP(C)/24048/2025	SULOCHANA SETHY	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/24050/2025	SUDEB KUMAR DAS	ANJAN KUMAR BISWAL	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/24051/2025	STATE OF ODISHA PURNA CHANDRA JENA VS	PRABIN DAS VS	// // 0	
444	D-WP(C)/24052/2025	STATE OF ODISHA4 KISHORE DAS VS	PRABIN DAS VS	// // 0	
445	D-WP(C)/24053/2025	STATE OF ODISHA NILAYA KUMAR DEY VS	PRABIN DAS VS	// // 0	
446	D-WP(C)/24054/2025	STATE OF ODISHA RAMA CHANDRA DAS VS	PRABIN DAS VS	// // 0	
447	D-WP(C)/24055/2025	STATE OF ODISHA RAMESH CHANDRA PATRA VS	PRABIN DAS VS	// // 0	
448	D-WP(C)/24056/2025	STATE OF ODISHA M/S. MANAPPURAM HOME FINANCE LTD, KERAL VS THE COLLECTOR AND D.M. KHURDA	TAPAN KU. JENA SAMANTA VS	// // 0	
449	D-WP(C)/24057/2025	DILLIP KUMAR PATRA VS STATE OF ODISHA	PRABIN DAS VS	// // 0	
450	D-WP(C)/24059/2025	BICHITRANANDA SAHOO VS STATE OF ODISHA	PRABIN DAS VS	// // 0	
451	D-WP(C)/24060/2025	RAJENDRA KUMAR BISWAL VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// // 0	AOR20220001303C202500020
452	D-WP(C)/24062/2025	JAYASHREE JAGADEV VS STATE OF ODISHA	PRABIN DAS VS	// // 0	
453	D-WP(C)/24064/2025	STATE OF ODISHA SRI SRI BALUNKESWAR MAHESH TRUST BOARD, KESKONDA VS MEMBER, BOARD OF REVENUE, CUTTACK	SUNIL KUMAR MOHAPATRA VS	// // 0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/24065/2025	RABINDRA MEHENTAR VS COLLECTOR, BALESWAR	DWARIKA PRASAD MOHANTY VS	// ()	
455	D-WP(C)/24066/2025	RUKUNI SARAF VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// ()	AOD20240000333C202500047
456	D-WP(C)/24067/2025	MUNA KARTI VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()	
457	D-WP(C)/24069/2025	UPENDRA RANA @ UPENDRA KUMAR RANA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// ()	AOR20220001303C202500021
458	D-WP(C)/24072/2025	MOHINI MOHAPATRA VS STATE OF ODISHA	SANTOSH KUMAR NANDA VS	// ()	
459	D-WP(C)/24073/2025	BIGHNA MEHER VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()	
460	D-WP(C)/24075/2025	SUJATA MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
461	D-WP(C)/24076/2025	BIDYADHAR SAHU VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// ()	
462	D-WP(C)/24079/2025	HRUSIKESH BHOI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// ()	
463	D-WP(C)/24080/2025	PREMI JHANKAR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()	
464	D-WP(C)/24081/2025	M/S. KJSA STEEL AND POWER DIVISION, KENDUJHAR VS MUKUNDA PAHAI	ABHIS BHU PRASAD PANDA VS	// ()	
465	D-WP(C)/24082/2025	RAJ KUMAR BARIK	ASHIS KUMAR MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		THE STATE OF ODISHA		//	
466	D-WP(C)/24083/2025	DAMODAR PATRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/24085/2025	M/S NANDIGHOSH NETWORK PVT LTD	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/24086/2025	DEBARA SA	ASHIS KUMAR MISHRA	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
469	D-WP(C)/24088/2025	ANJANA NAIK	GOKULANANDA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/24089/2025	MADHU SUDAN SWAIN	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/24090/2025	JNANENDRA PRASAD SAMAL	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/24091/2025	PRAFULLA MALLIK	SUDHIR KUMAR MALLICK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/24092/2025	SUBASH CHANDRA PRADHAN	SUMANTA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/24094/2025	RADHAKANTA JENA	PRABIN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/24095/2025	PANKAJINI MOHANTY	SAILAZA NANDAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
476	D-WP(C)/24096/2025	MURALI SWAIN	BANAMALI SAHOO	//	
		VS	VS	0	

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477	D-WP(C)/24098/2025	TAHASILDAR, JATANI PRAFULLA MALLIK VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //	
478	D-WP(C)/24101/2025	KAILASH KUMAR MAJHI VS REGISTRAR, COOPERATIVE SOCIETIES, ODISHA	BAIDHAR SAHOO VS	// 0 //	
479	D-WP(C)/24102/2025	RITA SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //	AOD20240000242C202500116
480	D-WP(C)/24103/2025	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //	
481	D-WP(C)/24105/2025	JITESWARI CHOUDHURY @ PATEL VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
482	D-WP(C)/24110/2025	SAMIR CHOUDHURY VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
483	D-WP(C)/24111/2025	SAROSH YAZDANI VS THE INITIATING OFFICER	SOUMYA JYOTI BISWAL VS	// 0 //	
484	D-WP(C)/24112/2025	J.NAGESWAR RAO VS TAHASILDAR, CHATRAPUR	TANMAY MISHRA VS	// 0 //	
485	D-WP(C)/24114/2025	SUBHRANSU KUMAR BEHERA VS STATE OF ODISHA	SUBHASIS MOHAPATRA VS	// 0 //	
486	D-WP(C)/24115/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //	
487	D-WP(C)/24118/2025	CHANDRAMA KUMARI DALABEHERA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	

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488	D-WP(C)/24119/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //	
489	D-WP(C)/24124/2025	SUSHREE SUBHASHMITA MAHAPATRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
490	D-WP(C)/24125/2025	ABDUL TAJUDHIN VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //	
491	D-WP(C)/24126/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //	
492	D-WP(C)/24127/2025	PURNA CHANDRA SWAIN VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //	
493	D-WP(C)/24129/2025	ABDUL ZILLANI VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //	
494	D-WP(C)/24130/2025	J.NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //	
495	D-WP(C)/24133/2025	ABDUL TAJUDHIN VS COLLECTOR, NABARANGPUR	PRASANTA KUMAR NANDA VS	// 0 //	
496	D-WP(C)/24134/2025	PRADIP BEHERA VS STATE OF ODISHA	JAGADISH BEHERA VS	// 0 //	
497	D-WP(C)/24135/2025	J. NAGESWAR RAO VS TAHASILDAR, CHATRAPUR, GANJAM	TANMAY MISHRA VS	// 0 //	
498	D-WP(C)/24136/2025	ASWINI KUMAR PANDA VS ADDITIONAL DISTRICT MAGISTRATE, GANJAM CUM ADMIN	SUDHIR KUMAR MALLICK VS	// 0 //	
499	D-WP(C)/24137/2025	ABDUL ZILLANI	PRASANTA KUMAR NANDA	//	

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		VS	VS	0	
500	D-WP(C)/24140/2025	COLLECTOR, NABARANGPUR J. NAGESWAR RAO	TANMAY MISHRA	//	
		VS	VS	0	
501	D-WP(C)/24141/2025	TAHASILDAR, CHATRAPUR, GANJAM ABDUL MAHEMOOD	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
502	D-WP(C)/24142/2025	COLLECTOR, NABARANGPUR SABITA AGRAWALA	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
503	D-WP(C)/24143/2025	STATE OF ODISHA J. NAGESWAR RAO	TANMAY MISHRA	//	
		VS	VS	0	
504	D-WP(C)/24145/2025	TAHASILDAR, CHATRAPUR, GANJAM DROUPADI SAHOO	SOURAV SUMAN BHUTIA	//	
		VS	VS	0	
505	D-WP(C)/24146/2025	STATE OF ODISHA ABDUL ZILLANI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
506	D-WP(C)/24149/2025	COLLECTOR, NABARANGPUR ABDUL ZILLANI	PRASANTA KUMAR NANDA	//	
		VS	VS	0	
507	D-WP(C)/24150/2025	COLLECTOR, NABARANGPUR J. NAGESWAR RAO	TANMAY MISHRA	//	
		VS	VS	0	
508	D-WP(C)/24151/2025	TAHASILDAR, CHATRAPUR, GANJAM SUJATA NAIK	BUDHIRAM DAS	//	
		VS	VS	0	
509	D-WP(C)/24152/2025	STATE OF ODISHA CHOLA CHANDRA BISWAL	SAGARIKA SAHOO	//	
		VS	VS	0	
510	D-WP(C)/24154/2025	STATE OF ODISHA DEBABANDANA APTA	DURGESH NARAYAN RATH	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-WP(C)/24155/2025	STATE OF ODISHA GANDHI NAIK VS	BUDHIRAM DAS VS	// // 0	
512	D-WP(C)/24156/2025	STATE OF ODISHA M/S ORGANOPONIX PRIVATE LTD, PURI VS	JYOTI PRASAD PATRI VS	// // 0	
513	D-WP(C)/24157/2025	STATE OF ODISHA KALANDI BEHERA VS	LUCKY MOHANTY VS	// // 0	
514	D-WP(C)/24159/2025	UNION BANK OF INDIA ROJALIN DAS VS	SATYA RANJAN MULIA VS	// // 0	
515	D-WP(C)/24160/2025	STATE OF ODISHA KALYANI TRIPATHY VS	SOMA PATNAIK VS	// // 0	
516	D-WP(C)/24161/2025	STATE OF ODISHA THE ALL ODISHA STATE BANK OFFICERS HOUSING PROBLEMS SOCIETY, KHURDA VS	ROHINI DAS VS	// // 0	
517	D-WP(C)/24162/2025	STATE OF ODISHA SRI HANUMANDEV BIJE NIJGAON, PURI VS	AUROBINDA SAHOO VS	// // 0	
518	D-WP(C)/24164/2025	THE COMMISSIONER CONSOLIDATION, ODISHA SAROJ KUMAR PRAHARAJ VS	SIVA SANKAR CHAINI VS	// // 0	
519	D-WP(C)/24166/2025	STATE OF ODISHA RASHMITA RANASINGH VS	PRADIP KUMAR RAY VS	// // 0	
520	D-WP(C)/24167/2025	DEBASISH SWAIN KHIROD CHANDRA MISHRA VS	PRABIN DAS VS	// // 0	
521	D-WP(C)/24168/2025	STATE OF ODISHA BIMBADHAR PARIDA VS	HRUDANANDA MOHAPATRA VS	// // 0	
		COMMISSIONER CONSOLIDATION, BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/24169/2025	SAYED NOOR MAHAMMAD @ NOOR MOHAMMAD VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	// 0 //	
523	D-WP(C)/24170/2025	HRUDANANDA MALLICK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
524	D-WP(C)/24171/2025	BIMAL KUMAR KEDIA VS THE COLLECTOR-CUM-CERTIFICATE OFFICER, BHAWANIPATNA, KALAHANDI	MANAS KUMAR CHAND VS	// 0 //	
525	D-WP(C)/24172/2025	BIRENDRA NATH GHOSH VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
526	D-WP(C)/24174/2025	SUDEEP PATTNAIK VS STATE OF ODISHA	SUVASHISH PATTANAİK VS	// 0 //	
527	D-WP(C)/24175/2025	DEBASHREE BRAHMA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
528	D-WP(C)/24176/2025	MARKANDA MALLICK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
529	D-WP(C)/24178/2025	BIJAY KUMAR SUTAR VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
530	D-WP(C)/24179/2025	DAYANIDHI SOREN VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	// 0 //	
531	D-WP(C)/24180/2025	HADIBANDHU MULIA VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
532	D-WP(C)/24181/2025	SARAT KUMAR JENA VS DISTRICT AND SESSIONS JUDGE, BHADRAK	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
533	D-WP(C)/24182/2025	AMIR KUMAR DARJEE	RABINDRA KUMAR SAHOO	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		DISTRICT SUB REGISTRAR, BOLANGIR		//	
534	D-WP(C)/24183/2025	SANJAY KUMAR	ABHILASH MISHRA	//	
		VS	VS	()	
		ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD, BBSR		//	
535	D-WP(C)/24184/2025	M/S DREAM INDIA MEDICAL INSTITUTE	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-WP(C)/24185/2025	M/S DREAM INDIA MEDICAL INSTITUTE	SUBHANKAR ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-WPCRL/17877/2025	SUJATA MAJHI	SAYANTAN PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-WPCRL/18027/2025	SADASIBA PRADHAN	JAYADEBA BEHERA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-WPCRL/18039/2025	ROHIT KUMAR MAJHI	ACHYUTANANDA PATTANAIAK	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/17808/2025	ANANTA MALIK	RANJAN KUMAR NAYAK	JENAPUR /192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/17812/2025	NAMITA MOHAPATRA	RAJENDRA NARAYAN ROUT	JODAPADAR /34 /2025	AOR20220001558C202500119
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/17813/2025	MURALI MOHAN SAHU @ KUNA @ SRI MURALI MOHAN SAHOO	ANANTA MALIK	REMUNA /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/17817/2025	LALIT MOHAN PRADHAN	AJIT KUMAR RAUT	ANGUL TOWN /451 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/17820/2025	KAMAL BISWAS	LALATENDU PAL	TANGARPALI /51 /2008	AOR20220004366C202500006
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/17822/2025	STATE OF ODISHA ANKITA SAHOO VS	BYOMAKESH TRIPATHY VS	// SECTOR-3 /217 /2024 ()	
546	D-ABLAPL/17823/2025	STATE OF ODISHA SANTOSH SAHOO VS	AMIYA KUMAR BEURA VS	// MAHILA P.S. BUXIBAZAR /87 /2025 ()	
547	D-ABLAPL/17827/2025	STATE OF ODISHA NALINI KANTA RAY VS	BYOMAKESH TRIPATHY VS	// / /0 ()	
548	D-ABLAPL/17828/2025	STATE OF ODISHA SARMILA PANDA VS	AMULYA RATNA PANDA VS	// KUAKHIA /188 /2025 ()	
549	D-ABLAPL/17831/2025	STATE OF ODISHA BULU PARIDA VS	PULAKESH MOHANTY VS	// BOLAGARH P.S. /28 /2025 ()	
550	D-ABLAPL/17833/2025	STATE OF ODISHA SUBHRANSU SEKHAR SAHOO VS	SESHDEV DASH VS	// // ()	AOR20220001207C202500074
551	D-ABLAPL/17834/2025	STATE OF ODISHA BISWAJIT SETHI VS	ARIJEET MISHRA VS	// RAJKANIKA /164 /2025 ()	
552	D-ABLAPL/17836/2025	STATE OF ODISHA JIT @ JEET JENA @ BISWAPRAKASH JENA VS	ARIJEET MISHRA VS	// BRAMHA BARADA /125 /2025 ()	
553	D-ABLAPL/17841/2025	STATE OF ODISHA SUBRATO MANDAL @ SUBRATA MANDAL VS	UMAKANTA BARIK VS	// UMERKOTE /157 /2025 ()	
554	D-ABLAPL/17842/2025	STATE OF ODISHA RAKESH CHANDRA SENAPATI VS	LALATENDU JENA VS	// KAKATAPUR /6 /2025 ()	
555	D-ABLAPL/17843/2025	STATE OF ODISHA SK ABUTALIM VS	PRADEEP KUMAR DAS VS	// PURUNABAZAR /53 /2025 ()	AOR20220001207C202500075
		STATE OF ODISHA		//	

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556	D-ABLAPL/17846/2025	SANJIB KUMAR PUJHARI @ SANJEEB PUJHARI @ LIPU @ SANTANU KUMAR SAHU VS STATE OF ODISHA	SANTANU KUMAR SAHU VS	BHEDEN /1 /2023 () //	
557	D-ABLAPL/17848/2025	TRINATH SAHU VS STATE OF ODISHA	KAUSHAL HUSSAIN VS	KHARIAR /154 /2025 () //	
558	D-ABLAPL/17851/2025	BIREN DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BINJHARPUR /245 /2025 () //	AOR20220001615C202500117
559	D-ABLAPL/17853/2025	RAJKISHORE BARIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /421 /2025 () //	AOR20220001615C202500118
560	D-ABLAPL/17856/2025	GITANJALI BADAJENA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA MODEL /217 /2025 () //	
561	D-ABLAPL/17857/2025	MUCHIA NAIK @ LIPU NAIK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /600 /2020 () //	AOR20220001631C202500143
562	D-ABLAPL/17858/2025	RAMJAN MOHAMMAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	NARASINGHPUR /20 /2025 () //	
563	D-ABLAPL/17859/2025	JITENDRA KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	NAYAGARH /240 /2025 () //	
564	D-ABLAPL/17863/2025	TRINATH DAS VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BERHAMPUR SADAR /241 /2025 () //	AOR20220001631C202500146
565	D-ABLAPL/17868/2025	SOUMYA RANJAN NATH @ LIPU @ SOMYA NATH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BALIMI /125 /2025 () //	
566	D-ABLAPL/17875/2025	ASISH KUMAR BEHERA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /65 /2025 () //	
567	D-ABLAPL/17878/2025	MANISH SHARMA	SIDHARTHA DAS	RAMPUR (SONEPUR) /83 /2025	

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	ABLAPL/7024/2025	VS STATE OF ODISHA	VS	() //	
568	D-ABLAPL/17879/2025	NITESH KUMAR SHARMA	SIDHARTHA DAS	RAMPUR (SONEPUR) /83 /2025	
	ABLAPL/7022/2025	VS STATE OF ODISHA	VS	() //	
569	D-ABLAPL/17880/2025	ASHOK DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /211 /2025	
		VS STATE OF ODISHA	VS	() //	
570	D-ABLAPL/17881/2025	SABITRI NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /98 /2015	
		VS STATE OF ODISHA	VS	() //	
571	D-ABLAPL/17882/2025	SATYAPRAKASH DAS	JAYAKRISHNA MOHAPATRA	CHANDABALI /211 /2025	
		VS STATE OF ODISHA	VS	() //	
572	D-ABLAPL/17883/2025	BABU @ CHITRASEN NAYAK	JAYAKRISHNA MOHAPATRA	CHANDABALI /98 /2015	
		VS STATE OF ODISHA	VS	() //	
573	D-ABLAPL/17884/2025	ANSUPA BISI	TAPAN MISHRA	LALBAG /232 /2024	
		VS STATE OF ODISHA	VS	() //	
574	D-ABLAPL/17886/2025	BIDYADHAR BHOI @ BAPUNI BHOI @ BAPI BHOI	ARJUNA CHARANA BEHERA	BALIANTA P.S. /211 /2025	
		VS STATE OF ODISHA	VS	() //	
575	D-ABLAPL/17887/2025	MUKTESWAR RANA	HIMANSHU SEKHAR MISHRA	KANTAMAL /118 /2025	
		VS STATE OF ODISHA	VS	() //	
576	D-ABLAPL/17888/2025	RADHESHYAM PANDA	RAJIB LOCHAN PATNAIK	/ /0	
		VS STATE OF ODISHA	VS	() //	
577	D-ABLAPL/17891/2025	DEEPAK KHOSLA	T.NARAYANA MURTY	KORAPUT SADAR /72 /2025	AOR20220002995C202500025
		VS STATE OF ODISHA	VS	() //	
578	D-ABLAPL/17892/2025	DILLIP DAS	RAJIB LOCHAN PATNAIK	TENTULIKHUNTI /13 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/17896/2025	STATE OF ODISHA AMINA @ ABHINA SAHOO VS	RAJKISHORE SWAIN VS	// PIPLI /210 /2025 ()	
580	D-ABLAPL/17899/2025	STATE OF ODISHA MUNA SETHY VS	PRIYA RANJAN SINGH VS	// GONDIA /39 /2025 ()	
581	D-ABLAPL/17900/2025	STATE OF ODISHA PRABHUDATTA JENA @ LINKAN VS	ASWINI KUMAR MISHRA (3) VS	// BOLAGARH P.S. /108 /2025 ()	
582	D-ABLAPL/17904/2025	STATE OF ODISHA BUDHADEB JENA VS	MANOJ KUMAR MALLICK VS	// TIRTOL /105 /2025 ()	
583	D-ABLAPL/17906/2025	STATE OF ODISHA PRATAP KUMAR SWAIN VS	AKSHAYA KUMAR SUBUDHI VS	// BALIANTA P.S. /162 /2025 ()	
584	D-ABLAPL/17909/2025	STATE OF ODISHA MANORANJAN DASH VS	ANUGRAHA NARAYAN SAMANTRAY VS	// JAGATSINGPUR /427 /2025 ()	
585	D-ABLAPL/17911/2025	STATE OF ODISHA CHANDAN SONY VS	KULDEEP MOHANTY VS	// ROURKELA GRPS. /59 /2025 ()	AOD20240000012C202500119
586	D-ABLAPL/17912/2025	STATE OF ODISHA JAYANTI @ KAYANTI NAIK VS	NRUPENDRA NARAYAN BAGH VS	// DORAGUDA PS /63 /2025 ()	AOR20230000403C202500008
587	D-ABLAPL/17913/2025	STATE OF ODISHA DIG VIJAY PAL VS	LINGARAJ SARANGI VS	// CHANDRASEKHARPUR /256 /2021 ()	
588	D-ABLAPL/17918/2025	STATE OF ODISHA BIJAY KUMAR PATRA VS	SANDEEP RAJ PANDA VS	// KEONJHAR SADAR /152 /2025 ()	
589	D-ABLAPL/17921/2025	STATE OF ODISHA SOUMYARANJAN DHIBAR @ SITU VS	AKSHAYA KUMAR SAHOO VS	// BARKOTE /225 /2025 ()	AOR20250000491C202500012
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/17923/2025	SANATAN PRUSTY VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KHAIRA /158 /2025 () //	
591	D-ABLAPL/17930/2025	SUNIL AGARWAL VS STATE OF ODISHA	PRNOY MOHANTY VS	HINDOL /158 /2025 () //	
592	D-ABLAPL/17934/2025	B.KUMAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHUBANESWAR G.R.P.S. /98 /2025 () //	AOR20220003722C202500095
593	D-ABLAPL/17937/2025	CHANDAN KHATUA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	DHAMARA PS /26 /2025 () //	
594	D-ABLAPL/17938/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	BHARATPUR PS /313 /2025 () //	
595	D-ABLAPL/17941/2025	ANUP KUMAR AGRAWAL VS STATE OF ODISHA	DEVASHIS PANDA VS	BELPARA /148 /2025 () //	
596	D-ABLAPL/17942/2025	TAPAS KUMAR ROUT VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	CHANDABALI /176 /2025 () //	
597	D-ABLAPL/17944/2025	LULU SINGH @ ASHOK KUMAR SINGH VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	ANGUL SADAR PS /286 /2025 () //	
598	D-ABLAPL/17946/2025	SARBA GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	KANIHA /196 /2025 () //	
599	D-ABLAPL/17947/2025	A. JUDHISTIRA PATRA VS STATE OF ODISHA	SURYAKANTA DASH VS	BEGUNIAPADA /289 /2025 () //	
600	D-ABLAPL/17948/2025	MADHUSUDAN NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /392 /2025 () //	
601	D-ABLAPL/17951/2025	RAJENDRA KUMAR SAHU	JUGALA KISHORE PANDA	THAKURGARH /136 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/17952/2025	MANOJ KUMAR PANDA	SUJIT KUMAR DAS	NAYAPALLI P.S. /518 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/17953/2025	KHYANAPRAVA SAHU	SURESH KUMAR PANDA	JAGATPUR /225 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/17955/2025	RAJESH GUPTA	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/17958/2025	DINABANDHU LENKA	RANJIT MOHANTY	NIKIRAI /172 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/17969/2025	AKSHAYA DASH @ PINTU DASH	SAMARENDRA MOHANTY	BALIKUDA /205 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/17970/2025	UDAY PATRA	JAYANTA KUMAR MAJHI	KAMARDA /62 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/17971/2025	AJU @ AJAY KUMAR BARIK	JAYANTA KUMAR MAJHI	NILGIRI /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/17972/2025	GURU PRASAD BISWAL	JAYANTA KUMAR MAJHI	BALIAPAL /133 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/17974/2025	MUNIR @ MIRZA MUNIR BEG	SK. ZAFARULLA	SORO /436 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/17979/2025	BHOLASANKAR NAIK	SOUMYA JYOTI BISWAL	CHOUDWAR /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/17980/2025	SANJAYA KUMAR BARIK	ADITYA MISHRA	ANGUL TOWN /448 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/17984/2025	STATE OF ODISHA KANHU CHARAN BARIK VS	JYOTIRMAY GUPTA VS	// BHOGRAI /184 /2025 ()	
614	D-ABLAPL/17989/2025	STATE OF ODISHA ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /43 /2020 ()	
615	D-ABLAPL/17990/2025	STATE OF ODISHA ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /44 /2020 ()	
616	D-ABLAPL/17991/2025	STATE OF ODISHA ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /45 /2020 ()	
617	D-ABLAPL/17992/2025	STATE OF ODISHA ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /8 /2021 ()	
618	D-ABLAPL/17993/2025	STATE OF ODISHA BIJAYA KUMAR MAHARANA VS	MANORANJAN PADHI VS	// RANPUR /129 /2025 ()	
619	D-ABLAPL/17994/2025	STATE OF ODISHA ABHIRAM BIBAR VS	DR. SIMANCHALLA RANJIT VS	// CHANDRAPUR /46 /2020 ()	
620	D-ABLAPL/17998/2025	STATE OF ODISHA KALPANA KHATUA VS	RUDRA NARAYAN PARIJA VS	// DHAMARA PS /26 /2025 ()	
621	D-ABLAPL/17999/2025	STATE OF ODISHA JUHI RANA VS	BIRENDRA KUMAR PARDHI VS	// KARANJIA /206 /2025 ()	
622	D-ABLAPL/18001/2025	STATE OF ODISHA ANANDA CHANDRA NAYAK VS	JAYADEBA BEHERA VS	// NAYAGARH /238 /2025 ()	
623	D-ABLAPL/18004/2025	STATE OF ODISHA RINKU JENA @ SUBHRAJIT JENA VS	BHARAT BHUSAN ROURAY VS	// ANGUL SADAR PS /286 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/18007/2025	DR.UDAYA BHANU DHAL @ UDAYBHANU DHAL VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	LALBAG /245 /2025 () //	
625	D-ABLAPL/18008/2025	AHALYA MEHER VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BARGARH /466 /2023 () //	AOD20240000603C202500017
626	D-ABLAPL/18009/2025	SUMANTA SUNA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BURLA /232 /2025 () //	AOR20220000053C202500072
627	D-ABLAPL/18011/2025	KAJAL BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /261 /2025 () //	AOR20250000491C202500014
628	D-ABLAPL/18017/2025	AMARJEET SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /217 /2025 () //	
629	D-ABLAPL/18018/2025	KAMALAKANTA BARIK VS STATE OF ODISHA	GOPAL KRUSHNA ACHARYA VS	KHANTAPADA /129 /2025 () //	AOR20220002831C202500007
630	D-ABLAPL/18019/2025	KAMADEV MALIK VS STATE OF ODISHA	PRAMOD KUMAR MISHRA VS	PATTAMUNDAI /181 /2025 () //	
631	D-ABLAPL/18023/2025	TAPAN KUMAR SWAIN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	/ /0 () //	
632	D-ABLAPL/18025/2025	SANTOSH KU. SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	KANDARPUR /115 /2025 () //	
633	D-ABLAPL/18026/2025	ARABINDA PANDA VS STATE OF ODISHA	BISWA KUMAR MISHRA VS	BIRIDI PS /151 /2025 () //	
634	D-ABLAPL/18028/2025	PRASANTA BAIRAGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI SADAR /99 /2025 () //	
635	D-ABLAPL/18030/2025	AJAY KUMAR DANDAPAT	BHABANI SANKAR DAS	RASGOBINDPUR /205 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :17/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
636	D-ABLAPL/18033/2025	VS STATE OF ODISHA ABINASH SAMANTARA	VS BRUNDABAN ROUT	() // SATYABADI /120 /2025	
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :17/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP/46708/2024 ARBP/94/2024	M/S ADIGANGA PROPERTIES PVT. LTD. MP	PRABODHA CHANDRA NAYAK	16/2025
2	D-SAO/44134/2024 SAO/16/2024	SALINI APPALAMMA MP	SUMIT KUMAR MOHANTY	26/2025
3	D-STREV/24087/2025 STREV/ /	M/S. SAGAR BUSINESS (PVT). LTD., BBSR MP	CHITTA RANAJAN DAS	27/2025
4	D-CRLLP/17829/2025 CRLLP/ /	LAXMI CHARAN PANIGRAHI MP	MAHES DAS	39/2025
5	D-CRP/24123/2025 CRP/ /	MD ZAFAR NOOR MP	ABINASH ROUTRAY	45/2025
6	D-CRP/24121/2025 CRP/ /	NILANCHAL MANORAMA DEVELOPERS MP	PHANISIA KUNDRAN PANDA	46/2025
7	D-CRP/24120/2025 CRP/ /	MD ZAFAR NOOR MP	ABINASH ROUTRAY	47/2025
8	D-MSA/24158/2025 MSA/ /	SUBASINI DEVI MP	DEVASHIS PANDA	63/2025
9	D-MSA/24163/2025 MSA/ /	TAPASWINI SATAPATHY MP	DEVASHIS PANDA	64/2025
10	D-LAA/24116/2025 LAA/ /	DURYODHAN SWAIN MP	GAGAN BIHARI SINGH	132/2025
11	D-CRLMP/17985/2025 CRLMP/ /	PRADEEP TANDI @ PRADEEP KUMAR TANDI MP	SAR KUMAR MISHRA	134/2025
12	D-CRLMP/17985/2025 CRLMP/ /	PRADEEP TANDI @ PRADEEP KUMAR TANDI MP	SAR KUMAR MISHRA	135/2025
13	D-CRLMP/17985/2025 CRLMP/ /	PRADEEP TANDI @ PRADEEP KUMAR TANDI MP	SAR KUMAR MISHRA	136/2025
14	D-SA/317/1997 SA/317/1997	NATABAR MP	M/S.D.MOHAPATRA	176/2025
15	D-SA/317/1997 SA/317/1997	NATABAR MP	M/S.D.MOHAPATRA	177/2025
16	D-SA/317/1997 SA/317/1997	NATABAR MP	M/S.D.MOHAPATRA	178/2025
17	D-TRP(C)/23950/2025 TRP(C)/ /	LAXMIPRIYA DALEI MP	SOUBHAGYA KUMAR DASH	193/2025
18	D-CONTC/49147/2024 CONTC/7951/2024	TRINATH DASH MP	NEELAKANTHA PANDA	215/2025
19	D-CONTC/8299/2024 CONTC/1242/2024	SAHADEV BEHERA MP	TUSAR KANTI PRAHARAJ	216/2025
20	D-RVWPET/281/2016 RVWPET/281/2016	GHANA JENA MP	ABINASH ROUTRAY	239/2025
21	D-RPFAM/23008/2025 RPFAM/ /	KANCHARANA UMA MAHESWAR RAO MP	BHUBANANDA LENKA	254/2025
22	D-RPFAM/23008/2025 RPFAM/ /	KANCHARANA UMA MAHESWAR RAO MP	BHUBANANDA LENKA	255/2025
23	D-RPFAM/23833/2025 RPFAM/ /	SUDHANSU SEKHAR SAHU MP	RAJENDRA NARAYAN ROUT	256/2025
24	D-RPFAM/10643/2025 RPFAM/89/2025	HIMANSU BAL MP	PABITRA KUMAR NAYAK	257/2025
25	D-RPFAM/24033/2025 RPFAM/ /	ANJAN DEHURY MP	RABINDRA NATH PRUSTY	258/2025
26	D-RPFAM/24033/2025	ANJAN DEHURY	RABINDRA NATH PRUSTY	

27	RPFAM/ / D-RPFAM/19568/2025	MP ASISH BEHURIA	BYOMAKESH TRIPATHY	259/2025
28	RPFAM/ / D-CMAPL/17430/2025	MP M.C. OF PANCHAYAT HIGH SCHOOL, JAG	KUMAR SWAIN	260/2025
29	CMAPL/ / D-CMAPL/20336/2025	MP PURANDAR BISWAL	ADV.	304/2025
30	CMAPL/ / D-MATA/23887/2025	MP PRADEEP KUMAR PRADHAN	PRAFULLA KUMAR LENKA	305/2025
31	MATA/ / D-MATA/24061/2025	MP JYOTI PRAKASH NAYAK	RUDRA NARAYAN PARIJA	328/2025
32	MATA/ / D-MATA/23991/2025	MP SHREETAM NANDA	DEEPALI MAHAPATRA	329/2025
33	MATA/ / D-CRLREV/17982/2025	MP HALADHAR PODH	PRASANNA KUMAR SAMANTARA	330/2025
34	CRLREV/ / D-CRLREV/17982/2025	MP HALADHAR PODH	PRASANNA KUMAR SAMANTARA	453/2025
35	CRLREV/ / D-CRLREV/18020/2025	MP MEGHNAD PADHAN	NIRANJAN SINGH (1)	454/2025
36	CRLREV/ / D-CRLREV/18020/2025	MP MEGHNAD PADHAN	NIRANJAN SINGH (1)	455/2025
37	CRLREV/ / D-CRLREV/18042/2025	MP KISHORE CHANDRA MOHARATHA	HEMANTA KUMAR MUND	456/2025
38	CRLREV/ / D-CRLREV/18044/2025	MP KISHORE CHANDRA MOHARATHA	HEMANT KUMAR MUND	457/2025
39	FAO/14774/2025 FAO/199/2025	MP MANAGER ELECTRICAL, TL AND SS SUB-DIVISION, BIDAN SAMANTARA	S. MOHANTY, K.R. MANGARAJ	458/2025 529/2025
40	FAO/25757/2024 FAO/262/2024	MP LEGAL MANAGER, M/S. MAGMA H.D.I. G.B.	SAMANTARAY, K.K.MANGARAJ	530/2025
41	FAO/25750/2024 FAO/261/2024	MP LEGAL MANAGER, M/S. MAGMA HDI G.I	CO. S.B.SAMANTARAY, K.K.MANGARAJ	531/2025
42	FAO/21067/2025 FAO/ /	MP D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	MANTOSH SINHA	532/2025
43	FAO/21067/2025 FAO/ /	MP D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	MANTOSH SINHA	533/2025
44	FAO/23892/2025 FAO/ /	MP LEGAL MANAGER, M/S. CHOLA MS GENERAL	INSURANCE CO. LTD., KHURDA	534/2025
45	FAO/23899/2025 FAO/ /	MP SR.MANAGER, CLAIMS, M/S. RELIANCE GENERAL	INSURANCE CO., LTD., KHORDHA	535/2025
46	FAO/23904/2025 FAO/ /	MP MANAGER LEGAL, CHOLA MS GENERAL	INSURANCE CO. LTD., KHORDHA	536/2025
47	FAO/23915/2025 FAO/ /	MP MANAGER LEGAL, M/S. CHOLA MS GENERAL	INSURANCE CO.LTD., BBSR	537/2025
48	FAO/23925/2025 FAO/ /	MP MANAGER, CLAIMS, CHOLA MS GENERAL	INSURANCE CO. LTD., BBSR	538/2025
49	FAO/23932/2025 FAO/ /	MP MANAGER LEGAL, CHOLA M/S. GENERAL	INSURANCE CO. LTD., BBSR	539/2025
50	FAO/23944/2025 FAO/ /	MP SR. LEGAL MANAGER, CHOLLA MS GENERAL	INSURANCE CO. LTD., BBSR	540/2025
51	FAO/21975/2025 FAO/258/2025	MP D.M., NEW INDIA ASSURANCE CO.LTD.,	CHHATA KUMAR MAHALI	541/2025
52	FAO/24006/2025 FAO/ /	MP THE M.D., M/S. THE NEW INDIA ASSURANCE	CO. LTD., BBSR	542/2025
53	FAO/24068/2025 FAO/ /	MP MADAN MOHAN DEV, BIJE MOHINIPUR,	MADAN MOHAN DEV	543/2025
54	FAO/24068/2025 FAO/ /	MP MADAN MOHAN DEV, BIJE MOHINIPUR,	MADAN MOHAN DEV	544/2025
55	BLAPL/25481/2024 BLAPL/8930/2024	MP DURGESH KUMAR GOYAL		693/2025
56	BLAPL/12168/2025 BLAPL/4377/2025	MP PARESH BISWAL	SANJIB KUMAR BHANJADEO	694/2025
57	BLAPL/5658/2025 BLAPL/2225/2025	MP MD. ASDULLAH		695/2025

58	D-BLAPL/5657/2025 BLAPL/2102/2025	MD. ASDULLAH MP		696/2025
59	D-BLAPL/18031/2025 BLAPL/ /	AJAYA KUMAR NAIK @ NAYAK MP	BRUNDABAN ROUT	697/2025
60	D-RSA/18053/2025 RSA/ /	PRABHASINI NAIK MP	DEBABRATA DASH	829/2025
61	D-RSA/18053/2025 RSA/ /	PRABHASINI NAIK MP	DEBABRATA DASH	830/2025
62	D-RSA/273/2023 RSA/273/2023	GUPTA POWER INFRASTRUCTURE LTD. MP	AMIT PRASAD BOSE	831/2025
63	D-RSA/24036/2025 RSA/ /	ASHOK PRADHAN MP	BIBHUTI BHUSAN MISHRA	832/2025
64	D-RSA/24036/2025 RSA/ /	ASHOK PRADHAN MP	BIBHUTI BHUSAN MISHRA	833/2025
65	D-RSA/24040/2025 RSA/ /	DHARANIDHAR MOHANTA MP	ANAM CHARAN PANDA	834/2025
66	D-RSA/24049/2025 RSA/ /	ANJANA@RANJAN MALLICK MP	UPENDRA KUMAR SAMAL	835/2025
67	D-RSA/24074/2025 RSA/ /	FANI KAMILA MP	PRASANTA KUMAR SATAPATHY	836/2025
68	D-RSA/24078/2025 RSA/ /	LORD RADHA KRISHNA, DHENKANAL MP	TANMAY MISHRA	837/2025
69	D-RSA/24084/2025 RSA/ /	KRUSHNA CHANDRA SINGH MP	SOUGAT DASH	838/2025
70	D-RSA/24147/2025 RSA/ /	SABITRI MOHAPATRA MP	SOURAV SUMAN BHUYAN	839/2025
71	D-RSA/24148/2025 RSA/ /	SULOCHANA SINGH MP	PRABIN DAS	840/2025
72	D-RSA/24109/2025 RSA/ /	DEEPAK KUMAR SHARMA MP	SUDEEP KUMAR SARANGI	841/2025
73	D-CMP/23883/2025 CMP/ /	SUMATI BEHERA MP	BISWAJIT MOHAPATRA	904/2025
74	D-CMP/24009/2025 CMP/ /	MOHAN SOREN @ MAJHI MP	ANJAN KUMAR BISWAL	905/2025
75	D-CMP/1126/2025 CMP/114/2025	GOURI SAMAL MP		906/2025
76	D-CMP/5121/2025 CMP/264/2025	PRADIPTA KUMAR SAHOO MP	AMIT PRASAD BOSE	907/2025
77	D-CMP/24063/2025 CMP/ /	RAMA DEI MP	PRASANTA KUMAR SATAPATHY	908/2025
78	D-CMP/24153/2025 CMP/ /	BHAGIRATHI PARIDA MP	SOURAV SUMAN BHUYAN	909/2025
79	D-ABLAPL/10995/2025 ABLAPL/4309/2025	SUBHA RANJAN SINGH MP	BIJAY KUMAR BEHERA	1131/2025
80	D-ABLAPL/25374/2024 ABLAPL/9750/2024	LITUNA NAYAK MP	SIBA PRASAD MISHRA	1132/2025
81	D-ABLAPL/9508/2020 ABLAPL/9508/2020	TRINATH BISWAL MP		1133/2025
82	D-ABLAPL/11052/2025 ABLAPL/4365/2025	JADUNATH JENA @ JADUMANI JENA MP	SOUBHAGYA KUMAR DASH	1134/2025
83	D-ABLAPL/35647/2024 ABLAPL/13556/2024	JANMEJAYA DIGAL @ BABU MP		1135/2025
84	D-ABLAPL/9796/2025 ABLAPL/3856/2025	PRASHANTA KUMAR SHA MP	SOUBHAGYA KUMAR DASH	1136/2025
85	D-ABLAPL/25426/2024 ABLAPL/9306/2024	SANDHYARANI MALLICK MP		1137/2025
86	D-ABLAPL/17035/2025 ABLAPL/6733/2025	NIROD KUMAR SINGH MP	GANESH PRASAD MOHANTY	1138/2025
87	D-ABLAPL/5409/2025 ABLAPL/2027/2025	DIPANJALI BHUE MP		1139/2025
88	D-CRLMC/17809/2025 CRLMC/ /	SUBASH CHANDRA SAHOO MP	BIJAY KUMAR BEHERA	1523/2025
89	D-CRLMC/17283/2025	RAJESH KUMAR BEHERA	ASHOK KUMAR SARANGI	

	CRLMC/ /	MP		1524/2025
90	D-CRLMC/17865/2025	RABI PRADHAN	RAJIV KUMAR MAHANTA	
	CRLMC/ /	MP		1525/2025
91	D-CRLMC/17864/2025	AKSHYA KUMAR PAHI	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1526/2025
92	D-CRLMC/17914/2025	DILLIP KUMAR MALLIK	TRILOCHAN NANDA	
	CRLMC/ /	MP		1527/2025
93	D-CRLMC/13938/2025	SUJATA MISHRA	SARAT CHANDRA MEKAP	
	CRLMC/2022/2025	MP		1528/2025
94	D-CRLMC/17966/2025	AJAY PATEL@AJAY KUMAR PATEL	DIPANKAR ACHARYA	
	CRLMC/ /	MP		1529/2025
95	D-CRLMC/17977/2025	SHAIKH EBRAR ALI	HARIPAD MOHANTY	
	CRLMC/ /	MP		1530/2025
96	D-CRLMC/17981/2025	SOUMYA RANJAN DAS	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		1531/2025
97	D-CRLMC/17986/2025	NILAM @ NEELAM KUMAR SWAIN	SUDEEP KUMAR SARANGI	
	CRLMC/ /	MP		1532/2025
98	D-CRLMC/18014/2025	AJU @ SK.AZHARUDDIN	PRAKASH CHANDRA DASH	
	CRLMC/ /	MP		1533/2025
99	D-CRLMC/18010/2025	AMIYA KUMAR RATH	DEVASHIS PANDA	
	CRLMC/ /	MP		1534/2025
100	D-CRLMC/18012/2025	LT COLONEL DR LAXMI DHAR BHUYAN	MANORANJAN DAS	
	CRLMC/ /	MP		1535/2025
101	D-CRLMC/18029/2025	BISHAL KAR	MANAS KUMAR CHAND	
	CRLMC/ /	MP		1536/2025
102	D-CRLMC/18036/2025	MANORANJAN SABAT @ MITU	BEDA PRAKASH PANDA	
	CRLMC/ /	MP		1537/2025
103	D-CRLMC/18016/2025	VICTIM	SOUBHAGYA KUMAR DASH	
	CRLMC/ /	MP		1538/2025
104	D-MACA/46601/2024	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., BBSR		1538/2025
	MACA/1158/2024	MP		
105	D-CRLMC/18041/2025	PANCHANAN JENA	BIBHU PRASAD MOHANTY	
	CRLMC/ /	MP		1539/2025
106	D-MACA/46601/2024	MANAGER T.P HUB, M/S. ORIENTAL INSURANCE CO.LTD., BBSR		1539/2025
	MACA/1158/2024	MP		
107	D-CRLMC/18021/2025	B.KUSUMA RANI	JYOTI RANJAN DEO	
	CRLMC/ /	MP		1540/2025
108	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.,ANGUL		1540/2025
	MACA/1231/2024	MP		
109	D-MACA/48775/2024	D.M., M/S ORIENTAL INSURANCE CO.LTD.,ANGUL		1541/2025
	MACA/1231/2024	MP		
110	D-MACA/434/2022	SUSANTA NAIK		1542/2025
	MACA/434/2022	MP		
111	D-MACA/23849/2025	MANJULA BALLAVA ROUTA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		1543/2025
112	D-MACA/19239/2025	NEW INDIA ASSURANCE CO. LTD.,KORAPUT	SUBRAT SATPATHY	
	MACA/684/2025	MP		1544/2025
113	D-MACA/19242/2025	THE NEW INDIA ASSURANCE CO. LTD., KORAPUT	SUBRAT SATPATHY	
	MACA/ /	MP		1545/2025
114	D-MACA/23876/2025	SULOCHANA PRADHAN	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1546/2025
115	D-MACA/23881/2025	PADMABATI NAIK	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		1547/2025
116	D-MACA/23908/2025	CHIEF REGIONAL MANAGER, M/S. ORIENTAL GENERAL INSUREANCE CO. LTD.,KHORDHA		1548/2025
	MACA/ /	MP		
117	D-MACA/23908/2025	CHIEF REGIONAL MANAGER, M/S. ORIENTAL GENERAL INSUREANCE CO. LTD.,KHORDHA		1549/2025
	MACA/ /	MP		
118	D-MACA/23912/2025	PRAVATI PRADHAN	KALPATARU PANIGRAHI	
	MACA/ /	MP		1550/2025
119	D-MACA/23922/2025	M/S. RELIANCE GENERAL INSURANCE CO.LTD.,BBSR	CHIRU, PRASAD DUTTA	
	MACA/ /	MP		1551/2025
120	D-MACA/23922/2025	M/S. RELIANCE GENERAL INSURANCE CO.LTD.,BBSR	CHIRU, PRASAD DUTTA	
	MACA/ /	MP		1552/2025

121	D-MACA/23934/2025 MACA/ /	BAJAJ ALLIANZ INSURANCE CO.LTD., BBSR MP	SHRIJA PRASAD DUTTA	1553/2025
122	D-MACA/23934/2025 MACA/ /	BAJAJ ALLIANZ INSURANCE CO.LTD., BBSR MP	SHRIJA PRASAD DUTTA	1554/2025
123	D-MACA/23938/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BAICR MP	SHRIJA PRASAD DUTTA	1555/2025
124	D-MACA/23938/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD.,BAICR MP	SHRIJA PRASAD DUTTA	1556/2025
125	D-MACA/23273/2025 MACA/ /	THE MANAGER (T.P.CELL), M/S. NEW INDIA ASSURANCE CO.LTD., MP	PRASANTHA KUMAR MAHALI	1557/2025
126	D-MACA/23254/2025 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., MP	PRASANTHA KUMAR MAHALI	1558/2025
127	D-MACA/23951/2025 MACA/ /	B.M.,M/S. ORIENTAL INSURANCE CO. LTD, MP	BOJAN BEHARI DAS	1559/2025
128	D-MACA/23951/2025 MACA/ /	B.M.,M/S. ORIENTAL INSURANCE CO. LTD, MP	BOJAN BEHARI DAS	1560/2025
129	D-MACA/23953/2025 MACA/ /	D.M., M/S. NATIONAL INSURANCE CO.LTD, MP	BOJAN BEHARI DAS	1561/2025
130	D-MACA/23963/2025 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	NAYAN BEHARI DAS	1562/2025
131	D-MACA/23963/2025 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO.LTD, MP	NAYAN BEHARI DAS	1563/2025
132	D-MACA/23965/2025 MACA/ /	MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD, MP	BEHARI DAS	1564/2025
133	D-MACA/23965/2025 MACA/ /	MANAGER LEGAL, M/S. NEW INDIA ASSURANCE CO.LTD, MP	BEHARI DAS	1565/2025
134	D-MACA/23969/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	PRASANTHA KUMAR MAHALI	1566/2025
135	D-MACA/23970/2025 MACA/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD, MP	NAYAN BEHARI DAS	1567/2025
136	D-MACA/23970/2025 MACA/ /	D.M., M/S. NEW INDIA ASSURANCE CO.LTD, MP	NAYAN BEHARI DAS	1568/2025
137	D-MACA/23972/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	PRASANTHA KUMAR MAHALI	1569/2025
138	D-MACA/23972/2025 MACA/ /	D.M., NATIONAL INSURANCE CO. LTD., MP	PRASANTHA KUMAR MAHALI	1570/2025
139	D-MACA/20810/2025 MACA/ /	LIBERTY VIDEOCON GENERAL INSURANCE CO.LTD, MP	ADIL KHAN	1571/2025
140	D-MACA/50527/2024 MACA/1312/2024	ORIENTAL INSURANCE CO. LTD., BBSR MP		1572/2025
141	D-MACA/24099/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	SANBARUP PRADHAN	1573/2025
142	D-MACA/24099/2025 MACA/ /	D.M.,ORIENTAL INSURANCE CO. LTD., MP	SANBARUP PRADHAN	1574/2025
143	D-MACA/24100/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	ROSHNI PRADHAN	1575/2025
144	D-MACA/24100/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., MP	ROSHNI PRADHAN	1576/2025
145	D-MACA/24106/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	SUMARGH PRADHAN	1577/2025
146	D-MACA/24106/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	SUMARGH PRADHAN	1578/2025
147	D-MACA/11535/2025 MACA/411/2025	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD., MP	BBSR	1579/2025
148	D-MACA/24108/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	SANBARUP PRADHAN	1580/2025
149	D-MACA/24108/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., MP	SANBARUP PRADHAN	1581/2025
150	D-MACA/34401/2024 MACA/940/2024	M/S SHRIRAM GENERAL INSURANCE CO. AND, MP	SUNDAR HARH	1582/2025
151	D-MACA/24113/2025 MACA/ /	SABITA PRADHAN MP	PABITRA KUMAR NAYAK	1583/2025
152	D-MACA/24113/2025	SABITA PRADHAN	PABITRA KUMAR NAYAK	

	MACA/ /	MP		1584/2025
153	D-MACA/24117/2025	BABITA BEHERA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1585/2025
154	D-MACA/24117/2025	BABITA BEHERA	PABITRA KUMAR NAYAK	
	MACA/ /	MP		1586/2025
155	D-MACA/24138/2025	SABHYA NAIK	DEBASISH PATNAIK	
	MACA/ /	MP		1587/2025
156	D-MACA/24165/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1588/2025
157	D-MACA/24165/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1589/2025
158	D-MACA/24173/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAPPUR	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1590/2025
159	D-MACA/24173/2025	D.M.,NEW INDIA ASSURANCE CO. LTD.,JAPPUR	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1591/2025
160	D-MACA/24177/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1592/2025
161	D-MACA/24177/2025	D.M., M/S. ORIENTAL INSURANCE CO.LTD.,CUTTACK	PRAKASH KUMAR MOHANTY	
	MACA/ /	MP		1593/2025
162	D-CRLA/17821/2025	KATI @ SUKUL BESHRA	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1604/2025
163	D-CRLA/17821/2025	KATI @ SUKUL BESHRA	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1605/2025
164	D-CRLA/17821/2025	KATI @ SUKUL BESHRA	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1606/2025
165	D-CRLA/17826/2025	BHALU @ NARAN SOREN	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1607/2025
166	D-CRLA/17826/2025	BHALU @ NARAN SOREN	DIPAK RANJAN MISHRA	
	CRLA/ /	MP		1608/2025
167	D-CRLA/17825/2025	HEMSAGAR MOHAPATRA	HEMANT KUMAR MUND	
	CRLA/675/2025	MP		1609/2025
168	D-CRLA/17830/2025	RAJA BISIMAJHI	MAHES DAS	
	CRLA/ /	MP		1610/2025
169	D-CRLA/17825/2025	HEMSAGAR MOHAPATRA	HEMANT KUMAR MUND	
	CRLA/675/2025	MP		1611/2025
170	D-CRLA/17830/2025	RAJA BISIMAJHI	MAHES DAS	
	CRLA/ /	MP		1612/2025
171	D-CRLA/17830/2025	RAJA BISIMAJHI	MAHES DAS	
	CRLA/ /	MP		1613/2025
172	D-CRLA/17835/2025	BABAJI CHARAN PRUSTY	HEMANT KUMAR MUND	
	CRLA/676/2025	MP		1614/2025
173	D-CRLA/17835/2025	BABAJI CHARAN PRUSTY	HEMANT KUMAR MUND	
	CRLA/676/2025	MP		1615/2025
174	D-CRLA/12751/2024	DINABANDHU NAIK	JNYANANANDA PANDA	
	CRLA/422/2024	MP		1616/2025
175	D-CRLA/347/2022	NRUPATI BEHERA	M/S. BHARAT BHUSAN ROUTRAY,DEBASNAN DAS	
	CRLA/347/2022	MP		1617/2025
176	D-CRLA/9894/2025	SINGANA KALAKA	S.S.RAY (2)	
	CRLA/401/2025	MP		1618/2025
177	D-CRLA/17905/2025	NABIN BHOI	BINAPANI TRIPATHY	
	CRLA/ /	MP		1619/2025
178	D-CRLA/17905/2025	NABIN BHOI	BINAPANI TRIPATHY	
	CRLA/ /	MP		1620/2025
179	D-CRLA/4525/2025	CHINMAYA SUNA	TUSARKANTI PRAHARAJ	
	CRLA/350/2025	MP		1621/2025
180	D-CRLA/37498/2024	SANURJYA NAIK	ARJUN NAIK	
	CRLA/1295/2024	MP		1622/2025
181	D-CRLA/17968/2025	BABULA @ PRATYUSH KUMAR PANDA	ANIRUDHA DAS	
	CRLA/ /	MP		1623/2025
182	D-CRLA/17968/2025	BABULA @ PRATYUSH KUMAR PANDA	ANIRUDHA DAS	
	CRLA/ /	MP		1624/2025
183	D-CRLA/672/2014	BICHHUATI@MANOJ KU.S	M/S. U.R.JENA, M/S.CHITTARANJAN SAHU, PRAMOD KU. MISHRA	
	CRLA/672/2014	MP		1625/2025

184	D-CRLA/6531/2024 CRLA/195/2024	RANJAN GAGRAI MP	CHITTA RANJAN SAHU	1626/2025
185	D-CRLA/17894/2025 CRLA/ /	UTTAM SINGH MP	SOUBHAGYA KUMAR DASH	1627/2025
186	D-CRLA/17894/2025 CRLA/ /	UTTAM SINGH MP	SOUBHAGYA KUMAR DASH	1628/2025
187	D-CRLA/18015/2025 CRLA/ /	RUBI @ RUBITA ADHIKARI MP	DEVASHIS PANDA	1629/2025
188	D-CRLA/18015/2025 CRLA/ /	RUBI @ RUBITA ADHIKARI MP	DEVASHIS PANDA	1630/2025
189	D-CRLA/18037/2025 CRLA/ /	MANMATH MALIK MP	BISHNU PRASAD PRADHAN	1631/2025
190	D-CRLA/18037/2025 CRLA/ /	MANMATH MALIK MP	BISHNU PRASAD PRADHAN	1632/2025
191	D-CRLA/18038/2025 CRLA/ /	ASISH KUMAR BISWAL @ ASHIS BISWAL MP	ACHYUTANANDA PATTANAIAK	1633/2025
192	D-CRLA/18038/2025 CRLA/ /	ASISH KUMAR BISWAL @ ASHIS BISWAL MP	ACHYUTANANDA PATTANAIAK	1634/2025
193	D-CRLA/18043/2025 CRLA/ /	ANIL KUMAR MISHRA MP	BINI MISHRA	1635/2025
194	D-CRLA/18043/2025 CRLA/ /	ANIL KUMAR MISHRA MP	BINI MISHRA	1636/2025
195	D-WA/10973/2025 WA/611/2025	SUBHRANSU SEKHAR DEBNATH MP	ABINASH NAYAK	2903/2025
196	D-WA/23837/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	2904/2025
197	D-WA/23837/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	2905/2025
198	D-WA/23837/2025 WA/ /	STATE OF ODISHA MP	SABITA RANJAN PATNAIK,A.G.A	2906/2025
199	D-WA/23992/2025 WA/ /	SASHIKANTA BEHERA MP	PRASANTA KUMAR MISHRA	2907/2025
200	D-WA/23992/2025 WA/ /	SASHIKANTA BEHERA MP	PRASANTA KUMAR MISHRA	2908/2025
201	D-WA/23992/2025 WA/ /	SASHIKANTA BEHERA MP	PRASANTA KUMAR MISHRA	2909/2025
202	D-WA/24041/2025 WA/ /	THE CHIEF GENERAL MANAGER, SBI MP	DILLIP KUMAR MOHAPATRA	2910/2025
203	D-WA/24041/2025 WA/ /	THE CHIEF GENERAL MANAGER, SBI MP	DILLIP KUMAR MOHAPATRA	2911/2025
204	D-WA/24077/2025 WA/ /	SMITANJALI NAYAK MP	DURGESH NARAYAN RATH	2912/2025
205	D-WA/34/2015 WA/34/2015	GADADHARA BISWAL MP	M/S SOUMYA MISHRA	2913/2025
206	D-WP(C)/23789/2025 WP(C)/16360/2025	PREMANANDA SAHU MP	KIRTAN DANG	9904/2025
207	D-WP(C)/4970/2025 WP(C)/4096/2025	MANAMATI PUJARI MP	SUKANTA KUMAR DALAI	9905/2025
208	D-WP(C)/23797/2025 WP(C)/16469/2025	ALOK CHANDRA BARIK MP	DR.PURUSOTTAM CHULI	9906/2025
209	D-WP(C)/23798/2025 WP(C)/ /	N.SANTOSH KUMAR CHOUDHURY MP	BIKRAM KESHARI MOHANTY	9907/2025
210	D-WP(C)/23800/2025 WP(C)/ /	DR. SUDARSAN PRADHAN MP	DR.PURUSOTTAM CHULI	9908/2025
211	D-WP(C)/23839/2025 WP(C)/16445/2025	SANTOSH KUMAR PATRA MP	AVIJIT PATNAIK	9909/2025
212	D-WP(C)/23841/2025 WP(C)/16439/2025	RAMA CHANDRA BEHERA MP	KARUNAKAR RATH	9910/2025
213	D-WP(C)/23841/2025 WP(C)/16439/2025	RAMA CHANDRA BEHERA MP	KARUNAKAR RATH	9911/2025
214	D-WP(C)/23843/2025 WP(C)/16405/2025	GAUTAM MALHOTRA MP	SARADA PRASANNA SARANGI	9912/2025
215	D-WP(C)/1608/2014	NAROTTAM RATH	M/S.GAUTAM MISRA	

	WP(C)/1608/2014	MP		9913/2025
216	D-WP(C)/5876/2014	RANJIT KU.MOHANTY	M/S.GAUTAM MISRA	
	WP(C)/5876/2014	MP		9914/2025
217	D-WP(C)/23850/2025	RAKESH KUMAR BARICK	BISWABIHARI MOHANTY	
	WP(C)/16409/2025	MP		9915/2025
218	D-WP(C)/23869/2025	BONDILI RAMU	AGASTI KANUNGO	
	WP(C)/ /	MP		9916/2025
219	D-WP(C)/23874/2025	SUBARNA SATAPATHY	SAIBRATA RATH	
	WP(C)/16537/2025	MP		9917/2025
220	D-WP(C)/10465/2024	SANGEETA RAY	SUKANTA KUMAR DALAI	
	WP(C)/5700/2024	MP		9918/2025
221	D-WP(C)/23880/2025	UMA MAHESWAR SELF HELP GROUP, GANPUR	UMA CHANDRA DAS	
	WP(C)/ /	MP		9919/2025
222	D-WP(C)/23882/2025	M/S ROYAL INFINITY MULTIVENTURES (P) LTD	ASHOK KUMAR MOHANTY	
	WP(C)/ /	MP		9920/2025
223	D-WP(C)/16867/2025	UGRESAN KISAN	ABINASH BARIK	
	WP(C)/11395/2025	MP		9921/2025
224	D-WP(C)/23879/2025	RAMA KRUSHNA PATRA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		9922/2025
225	D-WP(C)/23893/2025	RANJAN SAHOO	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9923/2025
226	D-WP(C)/23895/2025	MANORANJAN PRADHAN	BIRAJA PRASANNA DAS	
	WP(C)/ /	MP		9924/2025
227	D-WP(C)/23901/2025	JAMESH CHANDRA PRADHAN	SUSANTA KUMAR LENKA	
	WP(C)/16524/2025	MP		9925/2025
228	D-WP(C)/23903/2025	REENA MISHRA	BADRINARAYAN PANDA	
	WP(C)/ /	MP		9926/2025
229	D-WP(C)/19057/2025	PRIYANKA SWAIN	SOUBHAGYA SWAIN	
	WP(C)/12869/2025	MP		9927/2025
230	D-WP(C)/19750/2025	OMM SUPPORT SERVICES, BALASORE	MANASI MOHAPATRA	
	WP(C)/15499/2025	MP		9928/2025
231	D-WP(C)/23906/2025	PRATAP KUMAR PARIJA	DEBI PRASAD DHALSAMANTA	
	WP(C)/ /	MP		9929/2025
232	D-WP(C)/23913/2025	SCHOOL MANAGING COMMITTEE OF GOVERNMENT GIRISHWAR PRIMAARY SCHOOL , BUDULA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		9930/2025
233	D-WP(C)/23921/2025	SURA PRADIP MOHANTY	GOUTAM KUMAR ACHARYA	
	WP(C)/ /	MP		9931/2025
234	D-WP(C)/23931/2025	KAMALINI DARJEE	JASHOBANTA DASH	
	WP(C)/ /	MP		9932/2025
235	D-WP(C)/23000/2025	DEEPAK KUMAR PRADHAN	SOUBHAGYA SWAIN	
	WP(C)/15916/2025	MP		9933/2025
236	D-WP(C)/23940/2025	PRINCIPAL-IN-CHARGE, TALCHER AUTONOMOUS MUNICIPAL	MOYASSUDUL ISLAM	
	WP(C)/16500/2025	MP		9934/2025
237	D-WP(C)/23942/2025	PRAGATI DISTRICT LEVEL FEDERATION (BISSIKRASHAKT) KHANDIMAL	BISSIKRASHAKT KHANDIMAL	
	WP(C)/ /	MP		9935/2025
238	D-WP(C)/23948/2025	BISWAJIT PARIJA	SUBHADUTTA ROUSTRAY	
	WP(C)/ /	MP		9936/2025
239	D-WP(C)/19625/2025	PRAKASH CHANDRA PRADHAN	SOUMYA MISHRA	
	WP(C)/15337/2025	MP		9937/2025
240	D-WP(C)/23954/2025	RAGHUNATH TUDU	AMIYA KUMAR CHHATOI	
	WP(C)/16502/2025	MP		9938/2025
241	D-WP(C)/23933/2025	DR. RANDALL SEQUEIRA	AFRAAZ SUHAIL	
	WP(C)/ /	MP		9939/2025
242	D-WP(C)/11469/2025	M/S BHARAT MOTORS LTD	MR. SUNIL MISHRA, S.C	
	WP(C)/8236/2025	MP		9940/2025
243	D-WP(C)/3323/2023	SUSHILABALA MALLICK	BIJAYA KUMAR BEHERA 1	
	WP(C)/3323/2023	MP		9941/2025
244	D-WP(C)/23960/2025	PRADEEP KUMAR SAHU	BIBHUTI BHUSAN SWAIN	
	WP(C)/ /	MP		9942/2025
245	D-WP(C)/23670/2015	RAMA KRUSHNA SAHU	M/S.S.DAS	
	WP(C)/23670/2015	MP		9943/2025
246	D-WP(C)/16948/2025	M/S BAJARANG METALICS LTD	JAGJIT SINGH CHHABRA	
	WP(C)/ /	MP		9944/2025

247	D-WP(C)/23964/2025 WP(C)/ /	NARAYAN RAJ MP	SUBHENDU KUMAR DAS	9945/2025
248	D-WP(C)/23937/2025 WP(C)/16538/2025	MADHU DHANGADAMAJHI MP	MANORANJAN PADHY	9946/2025
249	D-WP(C)/19268/2025 WP(C)/15735/2025	TILOTTAMA BISWAL MP	PRIYABRATA MOHAPATRA	9947/2025
250	D-WP(C)/1611/2016 WP(C)/1611/2016	GANJAM AND PHULBANI CHEMISTS AND DRUGS SOCIETY MP	DEEPAK KISHOR KUMAR	9948/2025
251	D-WP(C)/7803/2025 WP(C)/5996/2025	SANJUKTA PATI MP	UPENDRA KUMAR SAMAL	9949/2025
252	D-WP(C)/23976/2025 WP(C)/ /	PADMA LOCHAN SAMAL MP	BISWABIHARI MOHANTY	9950/2025
253	D-WP(C)/23979/2025 WP(C)/ /	JAYKISAN AGRAWAL MP	ANAM CHARAN PANDA	9951/2025
254	D-WP(C)/23980/2025 WP(C)/ /	KAILASINI ROUTRAY MP	SANJIB KUMAR BHANJADEO	9952/2025
255	D-WP(C)/32209/2024 WP(C)/17967/2024	TANKADHAR MOHAPATRA MP		9953/2025
256	D-WP(C)/23982/2025 WP(C)/ /	ARTTATRANA PRADHAN MP	UPENDRA KUMAR SAMAL	9954/2025
257	D-WP(C)/23973/2025 WP(C)/ /	BIRENDRA KUMAR PADHI MP	AKSHAYA KUMAR SAHOO	9955/2025
258	D-WP(C)/10862/2022 WP(C)/10862/2022	RUPASI RAGINI NAYAK MP		9956/2025
259	D-WP(C)/18347/2025 WP(C)/12337/2025	LALA DEBASIS RAY MP	SUKANTA KUMAR DALAI	9957/2025
260	D-WP(C)/22186/2025 WP(C)/15791/2025	PURUSOTTAM BARIK MP	MANOJA KUMAR KHUNTIA	9958/2025
261	D-WP(C)/24011/2025 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT.) TPWODL, BARAGARH MP	PRASANTA KUMAR TRIPATHY	9959/2025
262	D-WP(C)/24005/2025 WP(C)/ /	SUDARSAN SAHOO MP	DOLAGOBINDA MOHAPATRA	9960/2025
263	D-WP(C)/23494/2025 WP(C)/16185/2025	KAMALAKANTA PANDA MP		9961/2025
264	D-WP(C)/23074/2025 WP(C)/15937/2025	BIJAY DASH @ BIJAY KETAN DASH MP		9962/2025
265	D-WP(C)/24019/2025 WP(C)/ /	THE S.D.O, TPWODL, BARAGARH MP	PRASANTA KUMAR TRIPATHY	9963/2025
266	D-WP(C)/24028/2025 WP(C)/ /	SHASHI BHUSAN BEHERA MP	NIRANJAN NAYAK	9964/2025
267	D-WP(C)/24030/2025 WP(C)/ /	SWETA DHRUBA PANIGRAHY MP	TANMAY MISHRA	9965/2025
268	D-WP(C)/21422/2025 WP(C)/14908/2025	SAROJ KUMAR BEHERA MP		9966/2025
269	D-WP(C)/21438/2025 WP(C)/14911/2025	PRASIDHA DIGAL MP		9967/2025
270	D-WP(C)/21430/2025 WP(C)/14919/2025	MOHAN DIGAL MP		9968/2025
271	D-WP(C)/24034/2025 WP(C)/ /	MULLA MAHAMMAD ALID @ MULLA MDM MP	AHIBSWAR MOHANTY	9969/2025
272	D-WP(C)/24035/2025 WP(C)/ /	BIJAYANANDA BEHERA MP	RABINDRA KUMAR PATNAIK	9970/2025
273	D-WP(C)/24034/2025 WP(C)/ /	MULLA MAHAMMAD ALID @ MULLA MDM MP	AHIBSWAR MOHANTY	9971/2025
274	D-WP(C)/24034/2025 WP(C)/ /	MULLA MAHAMMAD ALID @ MULLA MDM MP	AHIBSWAR MOHANTY	9972/2025
275	D-WP(C)/12865/2025 WP(C)/9255/2025	GAURI SANKAR PANDA MP	SHASHI BHUSAN JENA	9973/2025
276	D-WP(C)/28794/2019 WP(C)/28794/2019	SUKA JENA MP	ASHOK KUMAR SARANGI	9974/2025
277	D-WP(C)/28794/2019 WP(C)/28794/2019	SUKA JENA MP	BIBHUTI BHUSAN MISHRA	9975/2025
278	D-WP(C)/24039/2025	HARIHAR BEHERA	NIRANJAN LENKA	

	WP(C)/ /	MP		9976/2025
279	D-WP(C)/48956/2024 WP(C)/29456/2024	M/S S.B. CONSULTANCY AND CONSTRUCTION MP	SIKHA SINGH, PA. KILANRDK	9977/2025
280	D-WP(C)/24045/2025 WP(C)/ /	ASWINI KUMAR PRADHAN MP	ANJAN KUMAR BISWAL	9978/2025
281	D-WP(C)/24047/2025 WP(C)/ /	BIREN DALAI MP	ASHIS KUMAR MISHRA	9979/2025
282	D-WP(C)/22242/2025 WP(C)/16421/2025	BRAJA KISHORE PRADHAN MP	SUKANTA KUMAR NAYAK (2)	9980/2025
283	D-WP(C)/24050/2025 WP(C)/ /	SUDEB KUMAR DAS MP	ANJAN KUMAR BISWAL	9981/2025
284	D-WP(C)/24064/2025 WP(C)/ /	SRI SRI BALUNKESWAR MAHESH TRUST MP	BOHRE KUMAR MOHAPATRA	9982/2025
285	D-WP(C)/5096/2025 WP(C)/4093/2025	JOGESWAR BEHERA @ BARIK MP		9983/2025
286	D-WP(C)/24067/2025 WP(C)/ /	MUNA KARTI MP	ASHIS KUMAR MISHRA	9984/2025
287	D-WP(C)/24073/2025 WP(C)/ /	BIGHNA MEHER MP	ASHIS KUMAR MISHRA	9985/2025
288	D-WP(C)/24076/2025 WP(C)/ /	BIDYADHAR SAHU MP	ASHIS KUMAR MISHRA	9986/2025
289	D-WP(C)/24079/2025 WP(C)/ /	HRUSIKESH BHOI MP	LAXMIKANTA MOHANTY	9987/2025
290	D-WP(C)/24081/2025 WP(C)/ /	M/S. KJSA STEEL AND POWER DIVISION, MP	KIBBU HRASAD PANDA	9988/2025
291	D-WP(C)/24080/2025 WP(C)/ /	PREMI JHANKAR MP	AMIT PRASAD BOSE	9989/2025
292	D-WP(C)/24082/2025 WP(C)/ /	RAJ KUMAR BARIK MP	ASHIS KUMAR MISHRA	9990/2025
293	D-WP(C)/24083/2025 WP(C)/ /	DAMODAR PATRA MP	LAXMIKANTA MOHANTY	9991/2025
294	D-WP(C)/24066/2025 WP(C)/ /	RUKUNI SARAF MP	PRASHANTA KUMAR NAYAK	9992/2025
295	D-WP(C)/24086/2025 WP(C)/ /	DEBARA SA MP	ASHIS KUMAR MISHRA	9993/2025
296	D-WP(C)/51448/2024 WP(C)/31787/2024	SOBHAGINI BADHAI MP	AMIT PRASAD BOSE	9994/2025
297	D-WP(C)/42908/2023 WP(C)/42908/2023	M/S. ARATI STEEL LTD., PUNJAB MP	BIBHU PRASAD PANDA, SRI DURGA PRASAD NANDA	9995/2025
298	D-WP(C)/24095/2025 WP(C)/ /	PANKAJINI MOHANTY MP	SAILAZA NANDAN DAS	9996/2025
299	D-WP(C)/24101/2025 WP(C)/ /	KAILASH KUMAR MAJHI MP	BAIDHAR SAHOO	9997/2025
300	D-WP(C)/40308/2023 WP(C)/40308/2023	M/S KASHVI INTERNATIONAL PVT. LTD., MP	BSMAY MISHRA	9998/2025
301	D-WP(C)/16553/2025 WP(C)/11632/2025	KAMAL KRUSHNA MAZUMDAR MP		9999/2025
302	D-WP(C)/19313/2025 WP(C)/13050/2025	PURVODAYA HEALTHCARE PRIVATE LIMITED MP		10000/2025
303	D-WP(C)/15314/2025 WP(C)/11492/2025	P. BHABANI SANKAR PATRA MP	SRINIVAS MOHANTY	10001/2025
304	D-WP(C)/24111/2025 WP(C)/ /	SAROSH YAزدANI MP	SOUMYA JYOTI BISWAL	10002/2025
305	D-WP(C)/24112/2025 WP(C)/ /	J.NAGESWAR RAO MP	TANMAY MISHRA	10003/2025
306	D-WP(C)/15314/2025 WP(C)/11492/2025	P. BHABANI SANKAR PATRA MP	SRINIVAS MOHANTY	10004/2025
307	D-WP(C)/24115/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10005/2025
308	D-WP(C)/24119/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10006/2025
309	D-WP(C)/24126/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10007/2025

310	D-WP(C)/24130/2025 WP(C)/ /	J.NAGESWAR RAO MP	TANMAY MISHRA	10008/2025
311	D-WP(C)/24135/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10009/2025
312	D-WP(C)/24134/2025 WP(C)/ /	PRADIP BEHERA MP	JAGADISH BEHERA	10010/2025
313	D-WP(C)/24136/2025 WP(C)/ /	ASWINI KUMAR PANDA MP	SUDHIR KUMAR MALLICK	10011/2025
314	D-WP(C)/24140/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10012/2025
315	D-WP(C)/24143/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10013/2025
316	D-WP(C)/24145/2025 WP(C)/ /	DROUPADI SAHOO MP	SOURAV SUMAN BHUTIA	10014/2025
317	D-WP(C)/24150/2025 WP(C)/ /	J. NAGESWAR RAO MP	TANMAY MISHRA	10015/2025
318	D-WP(C)/24151/2025 WP(C)/ /	SUJATA NAIK MP	BUDHIRAM DAS	10016/2025
319	D-WP(C)/24154/2025 WP(C)/ /	DEBABANDANA APTA MP	DURGESH NARAYAN RATH	10017/2025
320	D-WP(C)/24155/2025 WP(C)/ /	GANDHI NAIK MP	BUDHIRAM DAS	10018/2025
321	D-WP(C)/24156/2025 WP(C)/ /	M/S ORGANOPONIX PRIVATE LTD, PURI MP	JYOTI PRASAD PATRI	10019/2025
322	D-WP(C)/24160/2025 WP(C)/ /	KALYANI TRIPATHY MP	SOMA PATNAIK	10020/2025
323	D-WP(C)/24166/2025 WP(C)/ /	RASHMITA RANASINGH MP	PRADIP KUMAR RAY	10021/2025
324	D-WP(C)/24168/2025 WP(C)/ /	BIMBADHAR PARIDA MP	HRUDANANDA MOHAPATRA	10022/2025
325	D-WP(C)/24171/2025 WP(C)/ /	BIMAL KUMAR KEDIA MP	MANAS KUMAR CHAND	10023/2025
326	D-WP(C)/24175/2025 WP(C)/ /	DEBASHREE BRAHMA MP	DURGESH NARAYAN RATH	10024/2025
327	D-WP(C)/24183/2025 WP(C)/ /	SANJAY KUMAR MP	ABHILASH MISHRA	10025/2025